Minutes of the Meeting No. 15/15 scheduled on 7.1.2015 (actually held on 9.2.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

2. Shri Jasbir Singh, Consultant, Deptt. Of C&PC(Chem Div), Shastri Bhavan, New Delhi

3. Shri K.C.Meena, Dy.DGFT, DGFT, Udyog Bhavan, New Delhi.

The Committee first considered minutes of the NC Meeting No.14 /15 for confirmation and confirmed and adopted the same without any change.

Case No M-145 NC No.15/15 Dated 7.1.2015 (held on 9.2.2015)	M/ s Colourtex Industries Ltd, Mumbai F.No.01/83/50/766/AM13/DES-IV RLA F.No. 03/94/40/648/AM13 Lic.No.0310715004 dated 16.11.2012

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No. C.II-14010/86/2008-(Ch.II) dated 26.11.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Dye Ce Mod-O Wet Press Cake Dye content 38% (Solvent Red Dyes)	1 Kg	1. Beta Naphthol 2. Sodium Nitrite 3. Ortho Toluidine/Mix Toluidine 4. 2;5 Xylidine 5. 2;4 Xylidine	0.152 Kg 0.153 Kg 0.159 kg 0.047 Kg 0.009 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-146 NC No.15/15 Dated 7.1.2015 (held on 9.2.2015)	M/ s Hindustan Platinum Ltd, F.No.01/83/50/806/AM12/DES-IV RLA F.No. 03/94/040/0426/AM12/ Lic.No.0310665383 dated 17.11.2011

The Committee considered the case as per agenda. The Committee decided to there is no scope for enhancement of quantity of import. The Committee decided to maintain status quo.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

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Case No M-147 NC No.15/15 Dated 7.1.2015 (held on 9.2.2015)	M/s Sterlite Industries (I) Ltd, F.No. 01/83/50/259/AM12/DES-IV RLA : 03/95/040/00156/AM12 Lic No. 0310636970 dated 17.06.2011

The Committee considered the case as per agenda and Committee decided to defer the case for want of comments of DC(MSME) . The case is re-listed for 25-2-2015.

Case No M-148 NC No.15/15 Dated 7.1.2015 (held on 9.2.2015)	M/ s Dorf Ketal Chemical (I) Pvt. Ltd, Mumbai F.No.01/83/162/11/AM15/DES-IV

The Committee considered the case as per agenda. Committee has referred the case to DGFT for approval.

Case No M-149 NC No.15/15 Dated 7.1.2015 (held on 9.2.2015)	M/s Orion Metal Powder (P) Ltd, Kolkata F.No. 01/81/162/494/AM12/DES-IV RLA : 02/77/040/00101/AM03 Lic No. 0210042324 dated 12.12.2002

The Committee considered the case as per agenda and Committee decided to defer the case for want of comments of DC(MSME) . The case is re-listed for 25-2-2015.

Case No M-150 NC No.15/15 Dated 7.1.2015 (held on 9.2.2015)	M/ s Jai Chemicals Inds. Ltd, F.No.01/83/50/876/AM13/DES-IV RLA F.No. 08/24/40/291/AM13 Lic.No.0810116724 dated 7.12.2012

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No. C.II-14011/18/2014-Ch.II dated 20.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Reactive Black MG-HC (Dye content 94%)	1 Kg	1. H Acid	0.350 Kg
		2. Acetanilide	0.443 Kg
		3. Caustic Soda	0.219 kg
		4. Sodium Nitrite	0.153 Kg
		5. Sodium Bicarbonate	0.523 Kg

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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-150(A) NC No.15/15 Dated 7.1.2015 (held on 9.2.2015)	M/ s Skanda Enterprises, Bangalore F.No.01/83/171/344/AM14/DES-IV RLA F.No. 07/24/40/959/AM06 Lic.No.0710043713 dated 15.03.2006

The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. Nil dated 27.1.2015, the Committee decided to approve the case, as per cue from SION K-133, as under :-

Export Item: Rough Granite Blocks
Quantity : 1 Cubic Meter

Import Items:

S.No.	Item Description	Quantity recommended
1.	Diamond Cutting Wire 40 beads/MTR-11 MM DIA Beads	Up to maximum 1.25% of FOB value of export

Export Item: Processed Dimensional Granite Blocks
Quantity : 1 Cubic Meter

Import Items:

S.No.	Item Description	Quantity recommended
1.	Diamond Cutting Wire 40 beads/MTR-11 MM DIA Beads	Up to maximum 2.5% of FOB value of export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No M-150 (B) NC No.15/15 Dated 7.1.2015 (held on 9.2.2015)	M/ s Lalitha Chem Inds. (P) Ltd, Mumbai F.No.01/83/50/348/AM11/DES-IV RLA F.No. 03/95/40/775/AM10 Lic.No.0310583504 dated 14.07.2010

The Committee considered the case as per agenda and Committee decided to approve the case as per existing SION No. A-2789 the details are as under: -

Export Item	Qty.	Import Item	Qty.
Lead Stearate Based PVC Stabilizer	1 Kg	1. Lead Ingots	0.287 Kg
		2. Stearic Acid	0.742 Kg
		3. Relevant Wax	Net to net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-150 (C) NC No.15/15 Dated 7.1.2015 (held on 9.2.2015)	Modification of existing SION No.A-3383, A-3385, A-3386, A-3387 and A-3388 F.No.01/83/171/182/AM14/DES-IV

The Committee considered the case as per agenda and decided to put up the case on file.

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Para 4.7 Decision(DRAFT)

MEETING NUMBER : 15/83-ALC1/2014 **MEETING DATE** : 07.01.2015

1	**Case No.:79/11/83-ALC1/2014**	Party Name:M/S HINDUSTAN MINT & AGRO PRODUCTS PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00392/AM15/	RLA File :29/24/040/00001/AM11/	Lic.No/Date:2910011334 15.06.2010	Defer Date:25.02.2015
	Decision : Committee awaited from Deptt. of C&PC(Chem Div). The case is re-listed on 25.2.2015.			

2	**Case No.:21/44/83-ALC1/2011**	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00766/AM12/	RLA File :05/23/040/00285/AM12/	Lic.No/Date:0510307112 03.11.2011	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. It was decided to remind Jt. Secretary, M/O Mines to expedite the comments. D.O. letter was issued on 3.7.2014. The case is re-listed for 25.2.2015.			

3	**Case No.:5/40/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00742/AM13/	RLA File :17/24/040/00044/AM13/	Lic.No/Date:1710005129 31.10.2012	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). Mail sent to RA, Goa for hard copy on 19.6.2014, 5.8.2014 and 30.9.2014. The case is re-listed for 25.2.2015.			

4	**Case No.:13/40/83-ALC1/2012**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case withdraw**
	HQ File :01/83/050/00750/AM13/	RLA File :03/95/040/00521/AM13/	Lic.No/Date:0310715358 21.11.2012	Defer Date:
	Decision : The Committee considered the case as per agenda. The firm has informed vide their letter dated 17.12.2014 that they have surrendered the Licence No.0310715358 dated 21.11.2012 to RLA Mumbai. The firm has also enclosed a copy of letter dated 1.5.2011 from RLA, Mumbai, stating that the licence has been cancelled. The Committee decided to close the case.			

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5	**Case No.:61/5/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00069/AM14/	RLA File :08/24/040/00400/AM13/	Lic.No/Date:0810118473 18.02.2013	Defer Date:

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.

6	**Case No.:62/5/83-ALC1/2013**	Party Name:SRIRAM COMPOUNDS PVT. LTD .	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00070/AM14/	RLA File :05/24/040/00419/AM13/	Lic.No/Date:0510346349 18.02.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. Nil dated 28.1.2015, the Committee decided to approve the case as under :-

Export Item : **Surface Coating** - Paints & Varnishes including enamels and lacquers and based on synthetic polymers of chemically modified natural polymers, dispersed or dissolved in non-aqueous medium solution.

Quantity : 500.00 MT

Import Items:

S.No.	Item Description	Quantity required for export of 1 Kg
1.	Neo Pentyl Glycol (NPG)	0.250 Kg
2.	Trimethylol Propane	0.100 Kg
3.	Titanium Dioxide Rutile	0.250 kg
4.	Solvent (Glycol Ether Type)	0.145 Kg
5.	Methylated Melamine	0.250 Kg
6.	Pigment	0.0050 Kg
7.	Catalyst	0.050 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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7	**Case No.:59/5/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00067/AM14/	RLA File :08/24/040/00402/AM13/	Lic.No/Date:0810118630 20.02.2013	Defer Date:05.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

8	**Case No.:72/5/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00080/AM14/	RLA File :08/24/040/00399/AM13/	Lic.No/Date:0810118629 20.02.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

9	**Case No.:73/5/83-ALC1/2013**	Party Name:COLORANT LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00081/AM14/	RLA File :08/24/040/00410/AM13/	Lic.No/Date:0810118579 20.02.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

10	**Case No.:78/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00086/AM14/	RLA File :08/24/040/00397/AM13/	Lic.No/Date:0810118720 21.02.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

11	**Case No.:13/51/83-ALC1/2012**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00919/AM13/	RLA File :15/24/040/00010/AM13/	Lic.No/Date:1510018547 22.02.2013	Defer Date:25.02.2015
	Decision :D/L dated 16.7.2014 issued by Deptt. of C&PC(PC Div). Reminder issued by this office on 12.11.2014. Re-listed for 25.2.2015.			

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12	**Case No.:15/5/83-ALC1/2013**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00023/AM14/	RLA File :03/95/040/00879/AM13/	Lic.No/Date:0310725421 22.02.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data received from firm and sent to TA, Chem Div. on 17.11.2014. The case is re-listed for 25.2.2015.			

13	**Case No.:74/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00082/AM14/	RLA File :08/24/040/00415/AM13/	Lic.No/Date:0810118794 25.02.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

14	**Case No.:82/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00090/AM14/	RLA File :08/24/040/00412/AM13/	Lic.No/Date:0810118793 25.02.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

15	**Case No.:51/5/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00059/AM14/	RLA File :08/24/040/00404/AM13/	Lic.No/Date:0810118866 27.02.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.			

16	**Case No.:76/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00084/AM14/	RLA File :08/24/040/00420/AM13/	Lic.No/Date:0810118908 28.02.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

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	Case No.:52/5/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00060/AM14/	RLA File :08/24/040/00422/AM13/	Lic.No/Date:0810119017 05.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14011/18/2014-Ch.II dated 20.1.2015, the Committee decided to approve the case as under :-

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Export Item	Qty.	Import Item	Qty.
Reactive Black BCH (Dye content 77%)	1 Kg	1. H Acid 2. Acetanilide 3. Sodium Nitrite 4. Caustic Soda 5. Soda Ash 6. Sodium Bicarbonate	0.255 Kg 0.280 Kg 0.096 Kg 0.828 Kg 0.018 Kg 0.2646 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:70/5/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00078/AM14/	RLA File :08/24/040/00427/AM13/	Lic.No/Date:0810119168 08.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14011/18/2014-Ch.II dated 29.1.2015, the Committee decided to approve the case as under :-

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Export Item	Qty.	Import Item	Qty.
Reactive Navy MEBF (Dye content 68%)	1 Kg	1. H Acid 2. Acetanilide 3. Meta-Phenylene Diamine-4-Sulphonic Acid 4. Sodium Nitrite 5. Caustic Soda 6. Soda Ash 7. Sodium Bicarbonate 8. Sulpho Tobias Acid 9. Cyanuric Chloride	0.161 Kg 0.076 Kg 0.100 Kg 0.072 Kg 0.248 Kg 0.120 Kg 0.050 Kg 0.153 Kg 0.0988 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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19	**Case No.:50/5/83-ALC1/2013**	Party Name:ARHAM PETROCHEM PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00058/AM14/	RLA File :08/24/040/00435/AM13/	Lic.No/Date:0810119294 12.03.2013	Defer Date:25.05.2015
	Decision :D/L dated 12.12.2014 issued by Deptt. of C&PC(PC Div). Re-listed for 25.5.2015.			

20	**Case No.:56/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00064/AM14/	RLA File :08/24/040/00429/AM13/	Lic.No/Date:0810119298 12.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14011/18/2014-Ch.II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Reactive Orange 2 RL (dye content 59%)	1 Kg	1. Acetanilide 2. Cyanuric Chloride 3. Sulpho Tobias Acid 4. J Acid 5. Sodium Nitrite 6. Sodium Bicarbonate 7. Caustic Soda 8. Soda Ash	0.126 Kg 0.105 Kg 0.182 Kg 0.143 Kg 0.041 Kg 0.103 Kg 0.430 Kg 0.067 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

21	**Case No.:58/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00066/AM14/	RLA File :08/24/040/00431/AM13/	Lic.No/Date:0810119297 12.03.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.			

22	**Case No.:43/5/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00051/AM14/	RLA File :03/95/040/00674/AM13/	Lic.No/Date:0310727964 13.03.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and Committee noted that Central Excise Data certified by CA from the firm has been received. Committee decided to call for Central Excise data duly certified by Central Excise. Letter issued on 11.8.2014. The case is re-listed for 25.2.2015.			

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23	**Case No.:28/21/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00314/AM14/	RLA File :03/95/040/00675/AM13/	Lic.No/Date:0310728485 18.03.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Final reminder issued on 17.4.2014 and 11.8.2014. The case is re-listed for 25.2.2015.			

24	**Case No.:32/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00133/AM14/	RLA File :03/94/040/00918/AM13/	Lic.No/Date:0310728667 19.03.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015			

25	**Case No.:36/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00137/AM14/	RLA File :03/94/040/00929/AM13/	Lic.No/Date:0310728668 19.03.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015			

26	**Case No.:29/21/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00315/AM14/	RLA File :03/95/040/01021/AM13/	Lic.No/Date:0310728821 20.03.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015			

27	**Case No.:24/7/83-ALC1/2013**	Party Name:ARHAM PETROCHEM PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00125/AM14/	RLA File :08/24/040/00458/AM13/	Lic.No/Date:0810119675 21.03.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 6.1.2015. The case is re-listed for 25.2.2015.			

28	**Case No.:85/5/83-ALC1/2013**	Party Name:RISHI CHEMICAL WORKS PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00093/AM14/	RLA File :02/24/040/00206/AM13/	Lic.No/Date:0210188050 26.03.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.2014 and 6.8.2014.. The case is re-listed for 25.2.2015.			

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29	**Case No.:29/17/83-ALC1/2013**	Party Name:ITC LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00202/AM14/	RLA File :09/24/040/00524/AM13/	Lic.No/Date:0910055573 27.03.2013	Defer Date:25.02.2015
	Decision : Hard Copy not received from RA. Reminder has been issued on 10.12.2013 and 22.1.2014. Committee decided to write to D.O. to RA, Hyderabad for hard copy of application. The Case is re-listed for 25.2.2015.			

30	**Case No.:21/7/83-ALC1/2013**	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-14). Letter issued on 21.11.2013. Reminder issued on 15.1.2014 and 21.2.2014. The case is re-listed for 25.2.2015.			

31	**Case No.:57/26/83-ALC1/2013**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00380/AM14/	RLA File :03/94/040/00010/AM14/	Lic.No/Date:0310730970 10.04.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.			

32	**Case No.:7/17/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00180/AM14/	RLA File :31/83/040/00202/AM13/	Lic.No/Date:3110057932 16.04.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.			

33	**Case No.:37/17/83-ALC1/2013**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00210/AM14/	RLA File :09/24/040/00003/AM14/	Lic.No/Date:0910055775 17.04.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.			

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34	**Case No.:18/17/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00191/AM14/	RLA File :08/24/040/00002/AM14/	Lic.No/Date:0810120486 25.04.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

35	**Case No.:49/17/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00222/AM14/	RLA File :08/24/040/00022/AM14/	Lic.No/Date:0810120969 10.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14011/18/2014-Ch.II dated 20.1.2015, the Committee decided to approve the case on repeat basis, as under :-

Export Item	Qty.	Import Item	Qty.
Reactive Black MG-HC (Dye content 94%)	1 Kg	1. H Acid 2. Acetanilide 3. Caustic Soda 4. Sodium Nitrite 5. Sodium Bicarbonate	0.350 Kg 0.443 Kg 0.219 kg 0.153 Kg 0.523 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

36	**Case No.:72/17/83-ALC1/2013**	Party Name:BEE CHEMS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00245/AM14/	RLA File :06/24/040/00006/AM14/	Lic.No/Date:0610031939 10.05.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 8.1.2015 issued by DIPP. The case is re-listed for 25.2.2015.			

37	**Case No.:73/17/83-ALC1/2013**	Party Name:BEE CHEMS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00246/AM14/	RLA File :06/24/040/00005/AM14/	Lic.No/Date:0610031938 10.05.2013	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. Re-listed for 25.2.2015.			

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38	**Case No.:60/26/83-ALC1/2013**	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00383/AM14/	RLA File :03/94/040/01128/AM13/	Lic.No/Date:0310737162 10.06.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 11.2.2015. The case is re-listed for 25.2.2015.			

39	**Case No.:59/26/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00382/AM14/	RLA File :03/94/040/00202/AM14/	Lic.No/Date:0310737262 11.06.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.14 and 6.8.2014. The case is re-listed for 25.2.2015.			

40	**Case No.:14/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00337/AM14/	RLA File :03/95/040/01058/AM13/	Lic.No/Date:0310737312 13.06.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 25.2.2015.			

41	**Case No.:15/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00338/AM14/	RLA File :03/95/040/01059/AM13/	Lic.No/Date:0310737311 13.06.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 25.2.2015.			

42	**Case No.:2/13/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00164/AM14/	RLA File :03/95/040/00181/AM14/	Lic.No/Date:0310737723 14.06.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

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43	**Case No.:11/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00334/AM14/	RLA File :03/95/040/00147/AM14/	Lic.No/Date:0310737714 14.06.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

44	**Case No.:6/21/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00292/AM14/	RLA File :08/24/040/00110/AM14/	Lic.No/Date:0810122025 18.06.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

45	**Case No.:10/21/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00296/AM14/	RLA File :08/24/040/00079/AM14/	Lic.No/Date:0810122024 18.06.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

46	**Case No.:17/26/83-ALC1/2013**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00340/AM14/	RLA File :03/95/040/00239/AM14/	Lic.No/Date:0310739216 26.06.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and is being sent to TA, Chem. Div. and decided to defer consideration of the case for four weeks. Accordingly the case may be re-listed on 25.2.2015.			

47	**Case No.:76/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00399/AM14/	RLA File :08/24/040/00114/AM14/	Lic.No/Date:0810122297 27.06.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.			

48	**Case No.:49/26/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:15/83-ALC1/2014	**Status:Case Deferred**

		07.01.2015	
HQ File :01/83/050/00372/AM14/	RLA File :03/94/040/00066/AM14/	Lic.No/Date:0310740469 05.07.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.2014 and 6.8.2014. The case is re-listed for 25.2.2015.

Case No.:51/26/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00374/AM14/	RLA File :03/94/040/00129/AM14/	Lic.No/Date:0310740478 05.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 17.9.2014, the Committee decided to approve the case on repeat basis, as under :-

49

Export Item	Qty.	Import Item	Qty.
Astromusk (IPM/BB) (Astromusk in Isopropyl/Myristate Benzyl Benzoate Total Astomusk Content: 62.5%Min.	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde 5. Isopropyl Myristate	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg 0.350 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:54/26/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00377/AM14/	RLA File :03/94/040/00228/AM14/	Lic.No/Date:0310740482 05.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 17.9.2014, the Committee decided to approve the case on repeat basis, as under :-

50

Export Item	Qty.	Import Item	Qty.
Astromusk (IPM) Astromusk in Isopropyl/Myristate Benzyl Benzoate Total Astomusk Content: 62.5%Min.	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde 5. Isopropyl Myristate	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg 0.350 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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51	**Case No.:53/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case approved**
	HQ File :01/83/050/00376/AM14/	RLA File :03/94/040/00268/AM14/	Lic.No/Date:0310740658 08.07.2013	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 25.8.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Astromusk (DEP/IPM) (Astromusk in Diethyl Phthalate/Isopropyl Myristate Main Total Astomusk Content: 62.5%Min.	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde 5. Isopropyl Myristate	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg 0.350 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

52	**Case No.:4/26/83-ALC1/2013**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00327/AM14/	RLA File :03/95/040/00120/AM14/	Lic.No/Date:0310740773 09.07.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

53	**Case No.:21/26/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00344/AM14/	RLA File :03/95/040/00052/AM14/	Lic.No/Date:0310741054 10.07.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

54	**Case No.:33/26/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00356/AM14/	RLA File :03/95/040/00119/AM14/	Lic.No/Date:0310741050 10.07.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

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	Case No.:16/21/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00302/AM14/	RLA File :08/24/040/00154/AM14/	Lic.No/Date:0810122699 11.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14011/18/2014-Ch.II dated 29.1.2015, the Committee decided to approve the case as under :-

55

Export Item	Qty.	Import Item	Qty.
Reactive Black BCH (Dye content 77%)	1 Kg	1. H Acid 2. Acetanilide 3. Sodium Nitrite 4. Caustic Soda 5. Soda Ash 6. Sodium Bicarbonate	0.255 Kg 0.280 Kg 0.096 Kg 0.828 Kg 0.018 Kg 0.2646 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision

	Case No.:1/1/83-ALC1/2014	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
56	HQ File :01/83/050/00941/AM14/	RLA File :03/95/040/00224/AM14/	Lic.No/Date:0310741149 11.07.2013	Defer Date:25.02.2015

Decision : Comments awaited from DIPP. Re-listed for 25.2.2015.

	Case No.:21/30/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00483/AM14/	RLA File :03/94/040/00128/AM14/	Lic.No/Date:0310741437 15.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 2.9.2014, the Committee decided to approve the case as under :-

57

Export Item	Qty.	Import Item	Qty.
Astromusk (DEP/DPG) (Astromusk in Diethyl Phthalate Di-propylene Glycol Main Total Astomusk Content: 62.5% min.	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde 5. Dipropylene Glycol	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg 0.350 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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58	**Case No.:32/30/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00494/AM14/	RLA File :08/24/040/00149/AM14/	Lic.No/Date:0810122791 15.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14011/18/2014-Ch.II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Reactive Orange 2 RL (dye content 59%)	1 Kg	1. Acetanilide 2. Cyanuric Chloride 3. Sulpho Tobias Acid 4. J Acid 5. Sodium Nitrite 6. Sodium Bicarbonate 7. Caustic Soda 8. Soda Ash	0.126 Kg 0.105 Kg 0.182 Kg 0.143 Kg 0.041 Kg 0.103 Kg 0.430 Kg 0.067 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

59	**Case No.:17/30/83-ALC1/2013**	Party Name:INDIAN DYESSTUFF & CHEMICALS MFG CO	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00479/AM14/	RLA File :03/94/040/00294/AM14/	Lic.No/Date:0310741764 17.07.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

60	**Case No.:1/18/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00275/AM14/	RLA File :08/24/040/00162/AM14/	Lic.No/Date:0810122899 18.07.2013	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 25.2.2015.

61	**Case No.:2/18/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00276/AM14/	RLA File :08/24/040/00163/AM14/	Lic.No/Date:0810122900 18.07.2013	Defer Date:25.02.2015

Decision ::E-mail sent to RA, Ahmedabad on 24.7.2014 and 29.9.2014 for hard copy of the application. The case is re-listed for 25.2.2015.

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62	**Case No.:34/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00357/AM14/	RLA File :03/95/040/00290/AM14/	Lic.No/Date:0310742260 19.07.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments. The case is re-listed for 25.2.2015.

63	**Case No.:4/18/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00278/AM14/	RLA File :08/24/040/00150/AM14/	Lic.No/Date:0810123039 22.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14011/13/2014-(Ch.II) dated 23.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Acid Black 234 (Acid Black NBH) (Dye content 80%)	1 Kg	1. H Acid 2. Acetanilide 3. Meta Phenylene Diamine (MPD) 4. Sodium Nitrite 5. Para Nitro Aniline 6. Soda Ash	0.298 Kg 0.140 Kg 0.102 kg 0.204 Kg 0. 135 Kg 0.311 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

64	**Case No.:31/30/83-ALC1/2013**	Party Name:KIRAN GLOBAL CHEMS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00493/AM14/	RLA File :05/23/040/00161/AM14/	Lic.No/Date:0510360496 23.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/61/2012-Ch.II dated 3.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Potassium Silicate Glass/Lumps Chemical item	1 Kg	Potassium Carbonate	0.942 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

65	**Case No.:116/26/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014	**Status:Case Deferred**

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			07.01.2015	
	HQ File :01/83/050/00439/AM14/	RLA File :31/83/040/00028/AM14/	Lic.No/Date:3110059549 25.07.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 25.2.2015.			

66	**Case No.:117/26/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00440/AM14/	RLA File :31/83/040/00029/AM14/	Lic.No/Date:3110059550 25.07.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 25.2.2015.			

67	**Case No.:23/30/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00485/AM14/	RLA File :03/94/040/00310/AM14/	Lic.No/Date:0310743000 26.07.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 25.2.2015.			

68	**Case No.:63/30/83-ALC1/2013**	Party Name:RISE CHEMICAL INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00525/AM14/	RLA File :06/24/040/00015/AM14/	Lic.No/Date:0610033186 26.07.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 25.2.2015.			

69	**Case No.:113/26/83-ALC1/2013**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00436/AM14/	RLA File :08/24/040/00170/AM14/	Lic.No/Date:0810123302 29.07.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 25.2.2015.			

70	**Case No.:114/26/83-ALC1/2013**	Party Name:ATUL LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00437/AM14/	RLA File :08/24/040/00175/AM14/	Lic.No/Date:0810123301 29.07.2013	Defer Date:25.02.2015

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Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 25.2.2015.

	Case No.:20/30/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00482/AM14/	RLA File :03/94/040/00308/AM14/	Lic.No/Date:0310743226 29.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 2.9.2014, the Committee decided to approve the case as under :-

71

Export Item	Qty.	Import Item	Qty.
Astromusk (IPM) (Astromusk in Isopropyl Myristate Main Total Astomusk Content: 62.5%Min.	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde 5. Isopropyl Myristate	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg 0.350 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:28/26/83-ALC1/2013	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00351/AM14/	RLA File :03/94/040/00342/AM14/	Lic.No/Date:0310743967 02.08.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/60/2011-Ch.II dated 21.5.2014, the Committee decided to approve the case as under :-

72

Export Item	Qty.	Import Item	Qty.
Grobrite Chrome Salt (Containing 98.3% of Chromic Acid)	1 Kg	Chromic Acid	0.983 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:96/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
73	HQ File :01/83/050/00419/AM14/	RLA File :08/24/040/00179/AM14/	Lic.No/Date:0810123461 02.08.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem

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Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.

74	**Case No.:120/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00443/AM14/	RLA File :08/24/040/00180/AM14/	Lic.No/Date:0810123460 02.08.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14011/18/2014-Ch.II dated 20.1.2015, the Committee decided to approve the case on repeat basis, as under :-

Export Item	Qty.	Import Item	Qty.
Reactive Black HM (Dye content 64%)	1 Kg	1. H Acid 2. Vinyl Sulphone Ester 3. Sodium Nitrite 4. Caustic Soda 5. Soda Ash 5. Sodium Bicarbonate	0.206 Kg 0.270 Kg 0.066 kg 0.402 Kg 0.012 Kg 0.180 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

75	**Case No.:121/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00444/AM14/	RLA File :08/24/040/00181/AM14/	Lic.No/Date:0810123458 02.08.2013	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that Central Excise Data has been received and sent to Deptt. of C&PC(Chem.Div) on 11.12.2014. The case is re-listed for 25.2.2015.

76	**Case No.:95/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00418/AM14/	RLA File :08/24/040/00193/AM14/	Lic.No/Date:0810123500 05.08.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.

77	**Case No.:101/26/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00424/AM14/	RLA File :08/24/040/00214/AM14/	Lic.No/Date:0810123847 16.08.2013	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda. The Committee had decided

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	to call for Central Excise Data duly certified by Central Excise earlier. Reminder had been issued on 17.4.2014 and 31.7.2014. The case is re-listed for 25.2.2015.

78	**Case No.:122/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00445/AM14/	RLA File :08/24/040/00215/AM14/	Lic.No/Date:0810123891 16.08.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 11.8.2013. The case is re-listed for 25.2.2015.			

79	**Case No.:123/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00446/AM14/	RLA File :08/24/040/00216/AM14/	Lic.No/Date:0810123890 16.08.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.			

80	**Case No.:49/30/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00511/AM14/	RLA File :03/94/040/00328/AM14/	Lic.No/Date:0310745763 19.08.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 17.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Astromusk (IPM/BB) (Astromusk in Isopropyl/ Myristate Benzyl Benzoate Total Astomusk Content: 62.5%Min.	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde 5. Isopropyl Myristate	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg 0.350 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

81	**Case No.:72/3/83-ALC1/2014**	Party Name:MEHTA PETRO REFINERIES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00094/AM15/	RLA File :03/95/040/00437/AM14/	Lic.No/Date:0310747482 29.08.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 29.9.2014.			

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	PC Div again DL issued on 21.10.2014 and 9.1.2015. The case is re-listed for 25.2.2015.

82	**Case No.:82/42/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00777/AM14/	RLA File :03/94/040/00362/AM14/	Lic.No/Date:0310747728 30.08.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 2.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Astromusk (DEP/BB) (Astromusk in Diethyl Phthalate/ Benzyl Benzoate Main Total Astomusk Content: 62.5%Min.	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

83	**Case No.:11/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00473/AM14/	RLA File :08/24/040/00221/AM14/	Lic.No/Date:0810124438 04.09.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

84	**Case No.:14/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00476/AM14/	RLA File :08/24/040/00222/AM14/	Lic.No/Date:0810124439 04.09.2013	Defer Date:25.08.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.8.2015.

85	**Case No.:9/28/83-ALC1/2013**	Party Name:GOYAL INDIA	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00461/AM14/	RLA File :29/24/040/00006/AM14/	Lic.No/Date:2910022553 12.09.2013	Defer Date:25.02.2015

Decision :D/L dated 21.10.2014 issued by DIPP. The case is re-listed for 25.2.2015.

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	Case No.:58/34/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00593/AM14/	RLA File :03/94/040/00433/AM14/	Lic.No/Date:0310749669 16.09.2013	Defer Date:

86 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 17.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Astromusk (IPM) (Astromusk in Isopropyl/ Myristate Benzyl Benzoate Total Astomusk Content: 62.5%Min.)	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde 5. Isopropyl Myristate	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg 0.350 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:16/42/83-ALC1/2013	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
87	HQ File :01/83/050/00711/AM14/	RLA File :09/24/040/00285/AM14/	Lic.No/Date:0910057614 19.09.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

	Case No.:28/42/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
88	HQ File :01/83/050/00723/AM14/	RLA File :31/83/040/00115/AM14/	Lic.No/Date:3110060623 07.10.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

	Case No.:60/42/83-ALC1/2013	Party Name:CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
89	HQ File :01/83/050/00755/AM14/	RLA File :03/94/040/01013/AM13/	Lic.No/Date:0310752446 07.10.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

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	Case No.:66/42/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00761/AM14/	RLA File :03/94/040/00565/AM14/	Lic.No/Date:0310752461 07.10.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 25.8.2014, the Committee decided to approve the case as under :-

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Export Item	Qty.	Import Item	Qty.
Astromusk (DEP/IPM/BB) (Astromusk in Isopropyl/ Myristate Benzyl Benzoate Total Astomusk Content: 62.5%Min.	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde 5. Isopropyl Myristate	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg 0.350 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:61/42/83-ALC1/2013	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
91	HQ File :01/83/050/00756/AM14/	RLA File :03/95/040/00542/AM14/	Lic.No/Date:0310753766 15.10.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

	Case No.:68/42/83-ALC1/2013	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
92	HQ File :01/83/050/00763/AM14/	RLA File :03/95/040/00560/AM14/	Lic.No/Date:0310753759 15.10.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

	Case No.:20/42/83-ALC1/2013	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
93	HQ File :01/83/050/00715/AM14/	RLA File :09/24/040/00040/AM14/	Lic.No/Date:0910057942 17.10.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

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94	**Case No.:14/41/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00656/AM14/	RLA File :03/94/040/00621/AM14/	Lic.No/Date:0310754276 18.10.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 2.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Astromusk (BB) (Astromusk in Diethyl Phthalate/Isopropyl Myristate/ Benzyl Benzoate/Dipropylene Glycol Main Total Astomusk Content: 62.5%Min.	1 Kg	1. Isoamylene 2. Propylene Oxide 3. Alpha Methyl Styrene 4. Paraformaldehyde	0.313 Kg 0.190 Kg 0.470 kg 0.088 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

95	**Case No.:50/42/83-ALC1/2013**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00745/AM14/	RLA File :10/24/040/00046/AM14/	Lic.No/Date:1010055230 22.10.2013	Defer Date:25.02.2015

Decision : The case has been considered in this agenda. Committee noted that the case should have been transferred to Deptt. of C&PC(Chem Div). U.O. is being sent to Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.

96	**Case No.:29/42/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00724/AM14/	RLA File :31/83/040/00076/AM14/	Lic.No/Date:3110060828 23.10.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

97	**Case No.:74/42/83-ALC1/2013**	Party Name:STEEL MONT PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00769/AM14/	RLA File :03/95/040/00483/AM14/	Lic.No/Date:0310754966 23.10.2013	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.

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98	**Case No.:6/41/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00648/AM14/	RLA File :30/24/040/00036/AM14/	Lic.No/Date:3010097773 24.10.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.			

99	**Case No.:102/42/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00797/AM14/	RLA File :08/24/040/00329/AM14/	Lic.No/Date:0810125962 24.10.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015.			

100	**Case No.:1/32/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00530/AM14/	RLA File :08/24/040/00249/AM12/	Lic.No/Date:0810125990 25.10.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 22.1.2014 and reminded vide letter dated 17.4.2014 and 31.7.2014. The case is re-listed for 25.2.2015.			

101	**Case No.:54/42/83-ALC1/2013**	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00749/AM14/	RLA File :02/24/040/00102/AM14/	Lic.No/Date:0210195598 25.10.2013	Defer Date:25.02.2015
	Decision :DL dated 2.6.2014 issued by DC(MSME). Reminder was issued through email dated 20.8.2014. The case is re-listed for 25.2.2015.			

102	**Case No.:106/42/83-ALC1/2013**	Party Name:PRIMA CHEMICALS,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00801/AM14/	RLA File :08/24/040/00334/AM14/	Lic.No/Date:0810125989 25.10.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015			

103	**Case No.:8/41/83-ALC1/2013**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:15/83-ALC1/2014	**Status:Case Deferred**

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			07.01.2015	
	HQ File :01/83/050/00650/AM14/	RLA File :03/95/040/00533/AM14/	Lic.No/Date:0310756111 30.10.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

104	**Case No.:47/41/83-ALC1/2013**	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00689/AM14/	RLA File :03/94/040/00452/AM14/	Lic.No/Date:0310756238 30.10.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015			

105	**Case No.:43/42/83-ALC1/2013**	Party Name:SURIE POLEX	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00738/AM14/	RLA File :05/24/040/00263/AM14/	Lic.No/Date:0510369887 30.10.2013	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. Re-listed for 25.2.2015.			

106	**Case No.:2/33/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00534/AM14/	RLA File :08/24/040/00328/AM14/	Lic.No/Date:0810126219 31.10.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015			

107	**Case No.:20/49/83-ALC1/2013**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00899/AM14/	RLA File :07/24/040/00244/AM14/	Lic.No/Date:0710099385 31.10.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 25.2.2015			

108	**Case No.:6/42/83-ALC1/2013**	Party Name:OREM ACCESS BIO. INC	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00701/AM14/	RLA File :09/24/040/00357/AM14/	Lic.No/Date:0910058107 01.11.2013	Defer Date:25.02.2015
	Decision :D/L dated 17.4.2014 issued by Deptt. of C&PC(PC.Div). Reminder issued on 12.11.2014 by this office. Re-listed for 25.2.2015.			

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109	**Case No.:13/41/83-ALC1/2013**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00655/AM14/	RLA File :03/94/040/00636/AM14/	Lic.No/Date:0310756883 06.11.2013	Defer Date:25.02.2015
	Decision : The case has been considered in this agenda. Committee noted that the case should have been transferred to DIPP. U.O. is being sent to DIPP. The case re-listed for 25.2.2015.			

110	**Case No.:99/42/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00794/AM14/	RLA File :08/24/040/00341/AM14/	Lic.No/Date:0810126313 07.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.			

111	**Case No.:16/41/83-ALC1/2013**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00658/AM14/	RLA File :03/95/040/00612/AM14/	Lic.No/Date:0310757683 12.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 25.2.2015.			

112	**Case No.:23/41/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00665/AM14/	RLA File :03/94/040/00674/AM14/	Lic.No/Date:0310757577 12.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

113	**Case No.:92/42/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00787/AM14/	RLA File :03/94/040/00685/AM14/	Lic.No/Date:0310757584 12.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

114	**Case No.:15/41/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310757764	Defer

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	:01/83/050/00657/AM14/	:03/94/040/00670/AM14/	13.11.2013	Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

115	**Case No.:21/41/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00663/AM14/	RLA File :03/94/040/00669/AM14/	Lic.No/Date:0310757759 13.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

116	**Case No.:26/42/83-ALC1/2013**	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00721/AM14/	RLA File :35/24/040/00031/AM14/	Lic.No/Date:3510042650 13.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.14. The case is re-listed for 25.2.2015.			

117	**Case No.:115/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00810/AM14/	RLA File :34/24/040/00195/AM14/	Lic.No/Date:3410038438 13.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

118	**Case No.:116/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00811/AM14/	RLA File :34/24/040/00194/AM14/	Lic.No/Date:3410038456 15.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

119	**Case No.:117/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00812/AM14/	RLA File :34/24/040/00147/AM14/	Lic.No/Date:3410038455 15.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem			

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	Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.

120	**Case No.:22/42/83-ALC1/2013**	Party Name:HYDERABAD CHEMICAL PRODUCTS LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00717/AM14/	RLA File :09/24/040/00409/AM14/	Lic.No/Date:0910058252 19.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

121	**Case No.:114/42/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00809/AM14/	RLA File :08/24/040/00353/AM14/	Lic.No/Date:0810126564 19.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.			

122	**Case No.:4/42/83-ALC1/2013**	Party Name:BILT GRAPHIC PAPER PRODUCTS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00699/AM14/	RLA File :31/83/040/00140/AM13/	Lic.No/Date:3110061100 20.11.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and Committee noted that reply from the firm has been received. The case was deferred due to non receipt of comments from DIPP. The case is re-listed for 25.2.2015.			

123	**Case No.:39/42/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00734/AM14/	RLA File :31/83/040/00089/AM14/	Lic.No/Date:3110061139 22.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

124	**Case No.:95/42/83-ALC1/2013**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00790/AM14/	RLA File :03/95/040/00635/AM14/	Lic.No/Date:0310758989 25.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8..2014. The case is re-			

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	listed for 25.2.2015.

124	**Case No.:118/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00813/AM14/	RLA File :34/24/040/00209/AM14/	Lic.No/Date:3410038533 25.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8..2014. The case is re-listed for 25.2.2015.			

125	**Case No.:90/42/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00785/AM14/	RLA File :03/95/040/00544/AM14/	Lic.No/Date:0310759180 26.11.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8..2014. The case is re-listed for 25.2.2015.			

127	**Case No.:11/42/83-ALC1/2013**	Party Name:KL HI-TECH SECURE PRINT LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00706/AM14/	RLA File :09/24/040/00415/AM14/	Lic.No/Date:0910058361 27.11.2013	Defer Date:25.02.2015
	Decision : Again DL issued by DIPP on 5.1.2015. Re-listed for 25.2.2015.			

128	**Case No.:84/42/83-ALC1/2013**	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00779/AM14/	RLA File :03/95/040/00643/AM14/	Lic.No/Date:0310760170 02.12.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

129	**Case No.:107/42/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00802/AM14/	RLA File :08/24/040/00372/AM14/	Lic.No/Date:0810126791 02.12.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

130	**Case No.:2/37/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014	**Status:Case Deferred**

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			07.01.2015	
	HQ File :01/83/050/00624/AM14/	RLA File :08/24/040/00380/AM14/	Lic.No/Date:0810126836 03.12.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

131	**Case No.:101/42/83-ALC1/2013**	Party Name:MEGHMANI PIGMENTS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00796/AM14/	RLA File :08/24/040/00375/AM14/	Lic.No/Date:0810126839 03.12.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

132	**Case No.:100/42/83-ALC1/2013**	Party Name:ARHAM PETROCHEM PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00795/AM14/	RLA File :08/24/040/00368/AM14/	Lic.No/Date:0810126886 04.12.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 6.1.2015. Deptt of C&PC(PC Div) was asked to expedite their comments. The case is re-listed for 25.2.2015			

133	**Case No.:2/38/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00630/AM14/	RLA File :17/24/040/00093/AM14/	Lic.No/Date:1710005605 06.12.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA a per para 4.7.4 of HBP(2009-14). Letter/E-mail issued to RA, Goa on 26.8.2014. The case is re-listed for 25.2.2015.			

134	**Case No.:96/42/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00791/AM14/	RLA File :03/94/040/00775/AM14/	Lic.No/Date:0310761090 09.12.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 2.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Astromusk (DEP/IPM/BB/DPG) (Astromusk in Diethyl	1 Kg	1. Isoamylene 2. Propylene Oxide	0.313 Kg 0.190 Kg

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Phthalate/Isopropyl Myristate/ Benzyl Benzoate/Dipropylene Glycol Main Total Astomusk Content: 62.5%Min.		3. Alpha Methyl Styrene 4. Paraformaldehyde 5. Isopropyl Myristate	0.470 kg 0.088 Kg 0.350 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:9/49/83-ALC1/2013	Party Name:ATUL LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00888/AM14/	RLA File :08/24/040/00367/AM14/	Lic.No/Date:0810127056 11.12.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14010/12/2011-Ch.II dated 5.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Novatic Yellow gen powder new (C.I. Vat Yellow 2) (Dye content 29% min.)	1 Kg	VAT Yellow 2 cdp	0.29 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:40/41/83-ALC1/2013	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00682/AM14/	RLA File :02/24/040/00155/AM14/	Lic.No/Date:0210197839 17.12.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14010/79/2013-Ch.II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Thiophanate Methyl 70 WP	1 Kg	Thiophanate Methyl Tech 94%	0.7446 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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	Case No.:41/41/83-ALC1/2013	Party Name:KRISHI RASAYAN	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00683/AM14/	RLA File :02/24/040/00156/AM14/	Lic.No/Date:0210197847 17.12.2013	Defer Date:

137 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14010/79/2013-Ch.II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Pretitlachlor 50 EC	1 Kg	Pretilachlor Tech 95%	0.526 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:56/49/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00935/AM14/	RLA File :03/94/040/00742/AM14/	Lic.No/Date:0310762310 18.12.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/47/2014-Ch.II dated 17.9.2014, the Committee decided to approve the case as under :-

	Export Item	Qty.	Import Item	Qty.
138	Astromusk (IPM) (Astromusk in Isopropyl/ Myristate/ Benzyl Benzoate Total Astomusk Content: 62.5%Min.	1 Kg	1. Isoamylene	0.313 Kg
			2. Propylene Oxide	0.190 Kg
			3. Alpha Methyl Styrene	0.470 kg
			4. Paraformaldehyde	0.088 Kg
			5. Isopropyl Myristate	0.350 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

139	**Case No.:49/49/83-ALC1/2013**	Party Name:CUARZO	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00928/AM14/	RLA File :13/24/040/00035/AM14/	Lic.No/Date:1310045472 19.12.2013	Defer Date:25.02.2015

Decision : Comments awaited from DIPP. Re-listed for 25.2.2015.

140	**Case No.:1/40/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014	**Status:Case Deferred**

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			07.01.2015	
	HQ File :01/83/050/00640/AM14/	RLA File :08/24/040/00382/AM14/	Lic.No/Date:0810127358 24.12.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

141	**Case No.:2/40/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00641/AM14/	RLA File :08/24/040/00381/AM14/	Lic.No/Date:0810127359 24.12.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

142	**Case No.:3/40/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00642/AM14/	RLA File :08/24/040/00384/AM14/	Lic.No/Date:0810127369 24.12.2013	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

143	**Case No.:17/49/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00896/AM14/	RLA File :08/24/040/00412/AM14/	Lic.No/Date:0810127332 24.12.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

144	**Case No.:18/49/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00897/AM14/	RLA File :08/24/040/00427/AM14/	Lic.No/Date:0810127411 26.12.2013	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

145	**Case No.:5/49/83-ALC1/2013**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0910058807	Defer

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	:01/83/050/00884/AM14/	:09/24/040/00490/AM14/	02.01.2014	Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

	Case No.:24/49/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
146	HQ File :01/83/050/00903/AM14/	RLA File :08/24/040/00433/AM14/	Lic.No/Date:0810127693 03.01.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

	Case No.:1/42/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
147	HQ File :01/83/050/00696/AM14/	RLA File :30/24/040/00046/AM14/	Lic.No/Date:3010099661 07.01.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 25.2.2015.			

	Case No.:50/49/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
148	HQ File :01/83/050/00929/AM14/	RLA File :03/95/040/00698/AM14/	Lic.No/Date:0310765260 09.01.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 25.2.2015.			

	Case No.:13/5/83-ALC1/2014	Party Name:ANISH CHEMICALS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
149	HQ File :01/83/050/00130/AM15/	RLA File :24/24/040/00026/AM14/	Lic.No/Date:2410040618 15.01.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

	Case No.:58/3/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
150	HQ File :01/83/050/00080/AM15/	RLA File :03/94/040/00845/AM14/	Lic.No/Date:0310766904 20.01.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 25.2.2015.			

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151	**Case No.:32/49/83-ALC1/2013**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00911/AM14/	RLA File :04/24/040/00189/AM14/	Lic.No/Date:0410154452 21.01.2014	Defer Date:25.02.2015
	Decision :D/L dated 30.9.2014 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 25.2.2015			

151	**Case No.:67/3/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00089/AM15/	RLA File :03/94/040/00876/AM14/	Lic.No/Date:0310767116 21.01.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda the Committee that this case was inadvertently forwarded to Deptt. of C&PC(Chem Div) in place of DIPP. Hence it was decided to forward the application to DIPP. U.O. to be issued. The case is re-listed for 25.2.2015.			

152	**Case No.:1/45/83-ALC1/2013**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00815/AM14/	RLA File :09/24/040/00537/AM14/	Lic.No/Date:0910059013 22.01.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

154	**Case No.:70/3/83-ALC1/2014**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00092/AM15/	RLA File :03/95/040/00827/AM14/	Lic.No/Date:0310767523 23.01.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 25.2.2015.			

155	**Case No.:33/49/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00912/AM14/	RLA File :08/24/040/00471/AM14/	Lic.No/Date:0810128507 30.01.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

156	**Case No.:44/3/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00066/AM15/	RLA File :03/95/040/00837/AM14/	Lic.No/Date:0310768789 31.01.2014	Defer Date:25.02.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 25.2.2015.

	Case No.:3/49/83-ALC1/2013	Party Name:M.G.POLYBLENDS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00882/AM14/	RLA File :05/24/040/00412/AM14/	Lic.No/Date:0510378010 03.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their O.M.No. 46011/73/2014-PC-II dated 4.2.2015, the Committee decided to approve the case as under :-

1. Item to be exported	Quantity
White Master Batch (Containing 30 ± 1% LLDPE, 60 ± 1% Titanium Dioxide and 10 ± 1% Calcium Carbonate)	1 Kg

Raw material recommended for import	Quantity
1. LLDPE Grannules	0.3090 Kg
2. Titanium Dioxide	0.6180 Kg
3. Calcium Carbonate	0.1030 kg

2. Item to be exported	Quantity
Additive Master Batch (Containing 50 ± 1% LLDPE and 50 ± 1% Silicone)	1 Kg

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Raw material recommended for import	Quantity
1. LLDPE Grannules	0.5150 Kg
2. Silicone (Genioplast Gum)	0.5150 Kg

3. Item to be exported	Quantity
Additive Master Batch (Containing 30.5 ± 1% EVA, 22 ± 1% Elastomer and 47.5 ± 1% ATH Filler)	1 Kg

Raw material recommended for import	Quantity
1. EVA Resin	0.3141 Kg
2. Relevant Elastomer	0.2266 Kg
3. ATH Filler	0.4893 kg

4. Item to be exported	Quantity
Black Master Batch (Containing 40 ± 1% Carbon Black and 60 ± 1% Polyethylene Wax)	1 Kg

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Raw material recommended for import	Quantity
1. Carbon Black	0.4120 kg
2. Polyethylene Wax	0.6180 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

158	**Case No.:7/49/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00886/AM14/	RLA File :08/24/040/00476/AM14/	Lic.No/Date:0810128608 03.02.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 31.7.2014. The case is re-listed for 25.2.2015.			

159	**Case No.:14/5/83-ALC1/2014**	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00131/AM15/	RLA File :34/24/040/00256/AM14/	Lic.No/Date:3410039186 04.02.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

160	**Case No.:26/49/83-ALC1/2013**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00905/AM14/	RLA File :33/24/040/00012/AM14/	Lic.No/Date:3310028913 05.02.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

161	**Case No.:4/49/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00883/AM14/	RLA File :08/24/040/00487/AM14/	Lic.No/Date:0810128719 06.02.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.The case is re-listed for 25.2.2015.			

162	**Case No.:4/3/83-ALC1/2014**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00026/AM15/	RLA File :31/83/040/00180/AM14/	Lic.No/Date:3110062470 07.02.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015			

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163	**Case No.:47/3/83-ALC1/2014**	Party Name:GUJARAT BOROSIL LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00069/AM15/	RLA File :03/94/040/00984/AM14/	Lic.No/Date:0310769763 07.02.2014	Defer Date:25.02.2015
	Decision :D/L dated 30.10.2014 issued by DIPP. Reminder to be issued. The case is re-listed for 25.2.2015.			

164	**Case No.:30/49/83-ALC1/2013**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00909/AM14/	RLA File :05/24/040/00426/AM14/	Lic.No/Date:0510378714 10.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/128/2014-TSW dated 9.1.2015, the Committee decided to approve the case as under :-

Export Item: Daily Moisturizing Cream
Quantity : 1 Kg

Import Items:

S.No.	Item Description	Quantity recommended
1.	Stearic Acid Flake	0.01759 Kg
2.	Hydroveg VV	0.05025 Kg
3.	Fragrance EBA 12341	0.0015 Kg
4.	Sisterna SP30-C (Sucrose distearate) DKF-50	0.0201 Kg
5.	Sisterna SP70-C (Sucrose Stearate) DKF - 160	0.007035 Kg
6.	Keltrol CG F (Xanthan gum)	0.00201 Kg
7.	Polysorbate 60	0.003015 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

165	**Case No.:66/3/83-ALC1/2014**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00088/AM15/	RLA File :03/95/040/00887/AM14/	Lic.No/Date:0310769954 10.02.2014	Defer Date:

Decision : : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14012/10/2014-Ch.II dated 14.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Prallethrin Technical	1 Kg	1.Chrysanthemic Acid Chloride	0.689 Kg

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		2. Prallethlone Alcohol	0.532 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

166	**Case No.:83/3/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00105/AM15/	RLA File :08/24/040/00496/AM14/	Lic.No/Date:0810128896 17.02.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 25.2.2015.			

167	**Case No.:8/2/83-ALC1/2014**	Party Name:MAGNUM OVERSEAS (INDIA)	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00008/AM15/	RLA File :03/95/040/00904/AM14/	Lic.No/Date:0310770510 18.02.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div)was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 25.2.2015.			

168	**Case No.:8/5/83-ALC1/2014**	Party Name:SCREEN ART & GRAPHICS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00125/AM15/	RLA File :03/95/040/00892/AM14/	Lic.No/Date:0310770560 18.02.2014	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. DIPP was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 25.2.2015.			

169	**Case No.:82/3/83-ALC1/2014**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00104/AM15/	RLA File :13/24/040/00051/AM14/	Lic.No/Date:1310046182 19.02.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.			

170	**Case No.:55/3/83-ALC1/2014**	Party Name:SWEMED DIAGNOSTICS,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Transferred to Different Section**
	HQ File :01/83/050/00077/AM15/	RLA File :07/24/040/00426/AM14/	Lic.No/Date:0710102252 20.02.2014	Defer Date:07.01.2015
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) as the export product related to Pharma.			

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171	**Case No.:71/3/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00093/AM15/	RLA File :03/95/040/00909/AM14/	Lic.No/Date:0310771537 24.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/137/2014 dated 19.1.2015, the Committee decided to approve the case as under :-

Export Item: Black Glass Fabrics – **TEJDO NEGRO**
Quantity : 1.000 Kg

Import Items:

S.No.	Item Description	Quantity recommended
1.	Glass Filament Yarn	0.8415 Kg
2.	Finishing agent and dye	0.06424 Kg
3.	Polyester Schaetti fix 386F/100-500 MY	0.179092 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

172	**Case No.:14/3/83-ALC1/2014**	Party Name:JKS MATCHES PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00036/AM15/	RLA File :35/24/040/00043/AM14/	Lic.No/Date:3510043603 25.02.2014	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.

173	**Case No.:73/3/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00095/AM15/	RLA File :03/95/040/00943/AM14/	Lic.No/Date:0310771916 25.02.2014	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.

174	**Case No.:15/3/83-ALC1/2014**	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00037/AM15/	RLA File :08/24/040/00520/AM14/	Lic.No/Date:0810129201 26.02.2014	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 25.2.2015.

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175	**Case No.:62/3/83-ALC1/2014**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00084/AM15/	RLA File :05/23/040/00491/AM14/	Lic.No/Date:0510380276 26.02.2014	Defer Date:25.02.2015
	Decision : Committee considered this case as per agenda and decided to defer the case for four weeks. The case re-listed for 25.2.2015.			

176	**Case No.:13/3/83-ALC1/2014**	Party Name:BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00035/AM15/	RLA File :25/24/040/00010/AM14/	Lic.No/Date:2510004275 27.02.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

177	**Case No.:3/3/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00025/AM15/	RLA File :15/24/040/00011/AM14/	Lic.No/Date:1510021384 28.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/12/2013-PC-II dated 22.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Calcium Carbonate (FMB) (Containing 15 ± 1% Tafmer, 15 ± 1% Vistamaxx and 70 ± 1% Calcium Carbonate)	1 Kg	1. Tafmer (Ethylene Alpha Olefin Copolymer)	0.1541 Kg
		2. Vistamaxx (Propylene Copolymer)	0.1541 Kg
		3. Calcium Carbonate	0.6987 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

178	**Case No.:8/3/83-ALC1/2014**	Party Name:B & A PACKAGING INDIA LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00030/AM15/	RLA File :02/24/040/00198/AM14/	Lic.No/Date:0210200677 28.02.2014	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 8.8.2014. The case is re-listed for 25.3.2015.			

179	**Case No.:11/3/83-ALC1/2014**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810129261	Defer

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	:01/83/050/00033/AM15/	:08/24/040/00529/AM14/	28.02.2014	Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 25.2.2015.			

180	**Case No.:30/3/83-ALC1/2014**	Party Name:IDL EXPLOSIVES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00052/AM15/	RLA File :09/24/040/00533/AM14/	Lic.No/Date:0910059483 03.03.2014	Defer Date:25.02.2015
	Decision :D/L dated 31.10.2014 followed by reminder dated 6.1.2015 issued by DIPP . The case is re-listed for 25.2.2015.			

181	**Case No.:60/3/83-ALC1/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00082/AM15/	RLA File :05/24/040/00457/AM14/	Lic.No/Date:0510381145 06.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/128/2014-TSW dated 13.1.2015, the Committee decided to approve the case as under :-

Export Item: Cracked heal Repair Cream K +
Quantity : 61459 Kg

Import Items:

S.No.	Item Description	Quantity recommended
1.	Togosoft DO (Decyl Oleate)	5481.729 Kg
2.	Dehymulsf	6099.452 Kg
3.	Dragosantol 100 (Bisabolol)	61.766 Kg
4.	Cynergy TK	61.766 Kg
5.	Vitamin E Acetate (Tocopheryl Acetate)	61.766 Kg
6.	Xiameter PMX200 Silicone Fluid 100CS (Dimethicone DC-200, 100 cST)	5481.729 Kg
7.	Paraffin Wax 60-63	1235.326 Kg
8.	Drieline PF	61.766 Kg
9.	Medilan Super (Lanolin)	3072.950 Kg
10.	D-Panthenol USP	432.364 Kg
11.	White Pet Jelly BP (Was BP-EP Silkonene 783-L) (White Soft Paraffin)	3088.315 Kg
12.	Carbopol – Ultrez 10 (Carbomer Ultrez 10)	216.183 Kg
13.	Euxyl K 340	617.663 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

182	**Case No.:10/5/83-ALC1/2014**	Party Name:MAGNUM LUBRICANTS (INDIA) PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**

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HQ File :01/83/050/00127/AM15/	RLA File :03/95/040/00983/AM14/	Lic.No/Date:0310773445 07.03.2014	Defer Date:25.02.2015

Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 6.8.2014. The case is re-listed for 25.2.2015.

Case No.:78/3/83-ALC1/2014	Party Name:GRANITO BRUSHES PVT.LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00100/AM15/	RLA File :07/24/040/00390/AM14/	Lic.No/Date:0710102719 10.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/129/2014-TSW dated 4.12.2014, the Committee decided to approve the case as under :-

S.No	Export	Quantity	Import	Quantity
1.	Fickert Abrasive Brushes Grade 36D	1 No.	Abrasive Filaments Grade NC001-80M-47in-1-533-36/20	Net+2%
2.	Fickert Abrasive Brushes Grade 46D	1 No.	Abrasive Filaments Grade NC001-80M-47in-1-533-46/20	Net+2%
3.	Fickert Abrasive brushes Grade 60D	1 No.	Abrasive Filaments Grade NC001-70M-47in-1-533-60/15	Net+2%
4.	Fickert Abrasive brushes Grade 120D	1 No.	Abrasive Filaments Grade NC001-70M-47in-1-533-120/15	Net+2%
5.	Fickert Abrasive Brushes Grade 500R	1No.	SIC Abrasive Filament 30% load grit 500	Net+2%
6.	Fickert Abrasive brushes Grade 1000R	1 No.	SIC Abrasive Filament 30% load grit 1000	Net+2%
183 7.	Fickert Abrasive Brushes Grade 180D	1 No.	Diamond Abrasive Filament 5% Load GRIT 180	Net+2%
8.	Fickert Abrasive brushes Grade 240D	1 No.	Diamond Abrasive Filament 5% Load GRIT 240	Net+2%
9.	Fickert Abrasive Brushes Grade 320D	1 No.	Diamond Abrasive Filament 5% Load GRIT 320	Net+2%
10.	Fickert Abrasive Brushes Grade 500D	1 No.	Diamond Abrasive Filament 5% Load GRIT 500	Net+2%
11.	Fickert Abrasive Brushes Grade 800D	1 No.	Diamond Abrasive Filament 5% Load GRIT 800	Net+2%
12.	Fickert Abrasive brushes Grade 1000D	1 No.	Diamond Abrasive Filament 5% Load GRIT 1000	Net+2%
13.	Fickert Abrasive Brushes Grade 1200D	1 No.	Diamond Abrasive Filament 5% Load GRIT 1200	Net+2%
14.	Fickert Abrasive Brushes Grade 1800D	1 No.	Diamond Abrasive Filament 5% Load GRIT 1800	Net+2%
15.	Fickert Abrasive Brushes Grade 36 R	1 No.	Abrasive Filaments Grade NC410-70m-46in-1-310-36/25	Net+2%
16.	Fickert Abrasive Brushes Grade 46 R	1 No.	Abrasive Filaments Grade NC410-60m-46in-1-310-46/30	Net+2%
17.	Fickert Abrasive Brushes Grade 60 R	1 No.	Abrasive Filaments Grade NC410-45m-46in-1-310-60/30	Net+2%
18.	Fickert Abrasive Brushes	1 No.	Abrasive Filaments Grade	Net+2%

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	Grade 240 R		NC410-35m-46in-1-310-240/30	
19.	Fickert Abrasive Brushes Grade 80 R	1 No.	Abrasive Filaments Grade NC410-40m-46in-1-310-80/30	Net+2%
20.	Fickert Abrasive Brushes Grade 120 R	1 No.	Abrasive Filaments Grade NC410-40m-46in-1-310-120/30	Net+2%
21.	Fickert Abrasive Brushes Grade 320R	1 No.	Abrasive Filaments Grade NC410-35m-46in-1-310-320/30	Net+2%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

184	**Case No.:36/13/83-ALC1/2014**	Party Name:ITC LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00443/AM15/	RLA File :09/24/040/00613/AM14/	Lic.No/Date:0910059531 11.03.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 20.1.2015. DIPP was asked to expedite their comments. The case is re-listed for 25.2.2015.

185	**Case No.:10/15/83-ALC1/2014**	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00506/AM15/	RLA File :09/24/040/00590/AM14/	Lic.No/Date:0910059532 11.03.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 25.2.2015.

186	**Case No.:1/3/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00023/AM15/	RLA File :15/24/040/00015/AM14/	Lic.No/Date:1510021478 12.03.2014	Defer Date:25.02.2015

Decision :DL dated 11.6.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 25.2.2015.

187	**Case No.:64/3/83-ALC1/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00086/AM15/	RLA File :05/24/040/00477/AM14/	Lic.No/Date:0510381586 12.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/128/2014-TSW dated 19.1.2015, the Committee decided to approve the case as under :-

Export Item: Cracked Heal Repair Cream
Quantity : 18,000 Kg

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Import Items:

S.No.	Item Description	Quantity recommended
1.	Togosoft DO (Decyl Oleate)	1605.479 Kg
2.	Dehymulsf	1786.396 Kg
3.	Dragosantol 100 (Bisabolol)	18.090 Kg
4.	Paraffin Wax 60-63	361.800 Kg
5.	Drieline PF	18.090 Kg
6.	Vitamin E Acetate (Tocopheryl Acetate)	18.090 Kg
7.	Xiameter PMX200 Silicone Fluid 100CS (Dimethicone DC-200, 100 cST)	1605.4799 Kg
8.	Medilan Super (Lanolin)	900 kg
9.	D-Panthenol USP	126.630 kg
10.	White Pet Jelly BP (Was BP-EP Silkonene 783-L) (White Soft Paraffin)	904.50 Kg
11.	Carbopol – Ultrez 10 (Carbomer Ultrez 10)	63.315 Kg
12.	Euxyl K 340	180.900 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:65/3/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00087/AM15/	RLA File :05/24/040/00479/AM14/	Lic.No/Date:0510381858 13.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/128/2014-TSW dated 19.1.2015, the Committee decided to approve the case as under :-

Export Item: Foot & Nail Cream
Quantity : 12,002 Kg

Import Items:

S.No.	Item Description	Quantity recommended
1.	Myristyl Alcohol	241.200 Kg
2.	Fragrance Refresh (162192)	24.004 kg
3.	Dragosantol 100 (Bisabolol)	12.062 Kg
4.	Paraffin Wax 60-63	120.620 kg
5.	Liquid Paraffin BP	964.491 Kg
6.	Allantoin	12.062 Kg
7.	Tegocare 450	422.170 Kg
8.	Tegin M Glyceryl Stearate Veg (Glyceryl Stearate)	301.550 kg
9.	Xiameter PMX0345 Cyclosiloxane (DC-0345)	482.480 Kg
10.	Vitamin E Acetate (Tocopheryl Acetate)	12.620 Kg

AJAY SRIVASTAVA
संयुक्त महानिदेशक / Joint DGFT
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11.	Xiameter PMX200 Silicone Fluid 100CS (Dimethicone DC-200, 100 cST)	120.620 Kg
12.	Glycerin BP/EP/USP (Glycerol)	3015.503 Kg
13.	D-Panthenol USP	120.020 kg
14.	Euxyl K 340	120.020 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

189	**Case No.:79/3/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00101/AM15/	RLA File :33/24/040/00016/AM14/	Lic.No/Date:3310029266 18.03.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 25.2.2015.			

190	**Case No.:1/5/83-ALC1/2014**	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00118/AM15/	RLA File :32/24/040/00029/AM14/	Lic.No/Date:3210074173 19.03.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

191	**Case No.:2/1/83-ALC1/2014**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00942/AM14/	RLA File :08/24/040/00572/AM14/	Lic.No/Date:0810129902 21.03.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued to RA on 30.9.2014. The case is re-listed for 25.2.2015			

192	**Case No.:9/5/83-ALC1/2014**	Party Name:WITMANS INDUSTRIES PRIVATE LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00126/AM15/	RLA File :03/95/040/01015/AM12/	Lic.No/Date:0310775336 21.03.2014	Defer Date:25.02.2015
	Decision : Comment awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. Re-listed for 25.2.2015.			

193	**Case No.:32/3/83-ALC1/2014**	Party Name:FORMOED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00054/AM15/	RLA File :08/24/040/00580/AM14/	Lic.No/Date:0810129934 24.03.2014	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 6.8.2014. Re-listed for 25.2.2015.			

194	**Case No.:7/2/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00007/AM15/	RLA File :08/24/040/00553/AM14/	Lic.No/Date:0810130211 01.04.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy of the application has not been received through RA and defer the case. Letter issued on 19.6.2014. The case is re-listed for 25.2.2015.			

195	**Case No.:41/11/83-ALC1/2014**	Party Name:DEE DEE LABEL	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00354/AM15/	RLA File :03/94/040/01195/AM14/	Lic.No/Date:0310776885 03.04.2014	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. Re-listed for 25.2.2015.			

196	**Case No.:36/11/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00349/AM15/	RLA File :03/95/040/00032/AM15/	Lic.No/Date:0310778788 21.04.2014	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. Re-listed for 25.2.2015.			

197	**Case No.:71/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00478/AM15/	RLA File :17/24/040/00001/AM15/	Lic.No/Date:1710005789 21.04.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.			

198	**Case No.:42/11/83-ALC1/2014**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00355/AM15/	RLA File :03/94/040/01192/AM14/	Lic.No/Date:0310779254 23.04.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

199	**Case No.:5/11/83-ALC1/2014**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0910059878	Defer

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	:01/83/050/00318/AM15/	:09/24/040/00643/AM14/	25.04.2014	Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

200	**Case No.:40/11/83-ALC1/2014**	Party Name:JELL PHARMACEUTICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00353/AM15/	RLA File :03/94/040/00779/AM14/	Lic.No/Date:0310779495 25.04.2014	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. The case re-listed for 25.2.2015.			

201	**Case No.:69/11/83-ALC1/2014**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00382/AM15/	RLA File :03/95/040/00009/AM15/	Lic.No/Date:0310779444 25.04.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.C.II 14010/44/2009-Ch-II dated 24.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Neeliglow Solvent Yellow 172	1 Kg	1. Diethylmeta aminophenol 2. 2-Amino Phenol -4-Sulfoanamide 3. Cyano Acetamide	0.470 Kg 0.5355 Kg 0.2400 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

202	**Case No.:8/11/83-ALC1/2014**	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00321/AM15/	RLA File :03/94/040/01162/AM14/	Lic.No/Date:0310779662 28.04.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 25.2.2015.			

203	**Case No.:70/11/83-ALC1/2014**	Party Name:MICRO INKS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00383/AM15/	RLA File :03/95/040/00065/AM15/	Lic.No/Date:0310779610 28.04.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 4.2.2015. The case is re-listed for 25.2.2015.			

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204	**Case No.:35/11/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00348/AM15/	RLA File :03/94/040/00067/AM15/	Lic.No/Date:0310779935 29.04.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 25.2.2015.			

205	**Case No.:38/11/83-ALC1/2014**	Party Name:RAJ PETRO SPECIALITIES PVT.LTD.(FORMERLY-SURYODAY	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00351/AM15/	RLA File :03/95/040/00062/AM15/	Lic.No/Date:0310780071 30.04.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 21.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 25.2.2015.			

206	**Case No.:72/11/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00385/AM15/	RLA File :04/24/040/00003/AM15/	Lic.No/Date:0410157503 30.04.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

207	**Case No.:39/11/83-ALC1/2014**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00352/AM15/	RLA File :03/95/040/00083/AM15/	Lic.No/Date:0310780399 02.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. Re-listed for 25.2.2015.			

208	**Case No.:59/11/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00372/AM15/	RLA File :03/95/040/00082/AM15/	Lic.No/Date:0310781248 09.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

209	**Case No.:66/11/83-ALC1/2014**	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00379/AM15/	RLA File :03/95/040/00110/AM15/	Lic.No/Date:0310781118 09.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

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210	**Case No.:67/11/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00380/AM15/	RLA File :03/95/040/00113/AM15/	Lic.No/Date:0310781198 09.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. Re-listed for 25.2.2015.			

211	**Case No.:55/15/83-ALC1/2014**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00551/AM15/	RLA File :03/94/040/00096/AM15/	Lic.No/Date:0310781181 09.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

212	**Case No.:11/5/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00128/AM15/	RLA File :08/24/040/00041/AM15/	Lic.No/Date:0810131287 12.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 25.2.2015.			

213	**Case No.:12/5/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00129/AM15/	RLA File :08/24/040/00042/AM15/	Lic.No/Date:0810131288 12.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 25.2.2015.			

214	**Case No.:71/11/83-ALC1/2014**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00384/AM15/	RLA File :03/95/040/00120/AM15/	Lic.No/Date:0310781513 13.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 25.2.2015.			

215	**Case No.:9/11/83-ALC1/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0910060095	Defer

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:01/83/050/00322/AM15/	:09/24/040/00089/AM15/	15.05.2014	Date:25.02.2015

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 25.2.2015.

	Case No.:58/11/83-ALC1/2014	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00371/AM15/	RLA File :03/95/040/00057/AM15/	Lic.No/Date:0310781665 15.05.2014	Defer Date:

216 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14010/24/2011-Ch-II dated 5.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Cupric Oxide	1 Kg	Copper Scrap	0.7988

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:46/11/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00359/AM15/	RLA File :05/24/040/00068/AM15/	Lic.No/Date:0510386662 16.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/128/2014-TSW dated 19.1.2015, the Committee decided to approve the case as under :-

Export Item: Cracked Heal Repair Cream

Quantity : 25000 Kg

Import Items:

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S.No.	Item Description	Quantity recommended
1.	Togosoft DO (Decyl Oleate)	2229.832 Kg
2.	Dehymulsf	2481.106 Kg
3.	Dragosantol 100 (Bisabolol)	25.125 Kg
4.	Paraffin Wax 60-63	502.5 Kg
5.	Drieline PF	25.125 Kg
6.	Vitamin E Acetate (Tocopheryl Acetate)	25.125 Kg
7.	Xiameter PMX200 Silicone Fluid 100CS (Dimethicone DC-200, 100 cST)	2229.832 Kg
8.	Medilan Super (Lanolin)	1250 kg
9.	D-Panthenol USP	175.875 kg
10.	White Pet Jelly BP (Was BP-EP Silkonene 783-L) (White Soft Paraffin)	125.556 Kg
11.	Carbopol – Ultrez 10 (Carbomer Ultrez 10)	87.937 Kg
12.	Euxyl K 340	251.25 kg

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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:76/11/83-ALC1/2014	Party Name:MICRO INKS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00389/AM15/	RLA File :03/95/040/00130/AM15/	Lic.No/Date:0310781854 16.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of c&PC vide their O.M.No.46011/2/2014-PC-II dated 4.2.2015, the Committee decided to approve the case as under :-

S.No.	Item to be Exported	Quantity
1.	Lamination Adhesive (Solid Content 80 ± 1%)	1 Kg

S.No.	Raw material recommended for Import	Quantity
1.	Adipic Acid	0.2554 Kg
2.	Isophthalic Anhydride	0.0827 Kg
3.	Phthalic Auhydride	0.1543 kg
4.	Mono Ethylene Glycol	0.0640 Kg
5.	Di-Ethylene Glycol	0.2098 Kg
6.	Ethyl Acetate	0.2243 Kg
7.	2-Methyl-1-3 Propanediol	0.0897 Kg
8.	Glycerine	0.0055 kg
9.	Diphenyl Methane Di Isocyanate	0.0500 Kg

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S.No.	Item to be Exported	Quantity
2.	Lamination Adhesive Hardener (Solid Content 75 ± 1%)	1 Kg

S.No.	Raw material recommended for Import	Quantity
1.	Trimethylol Propane	0.1000 Kg
2.	Polypropylene Glycol 1000	0.0400 Kg

3.	Ethyl Acetate	0.2167 kg
4.	Toluene Di Isocyanate	0.0737 Kg
5.	Diphenyl Methane Di Isocyanate	0.5716 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:77/11/83-ALC1/2014	Party Name:MICRO INKS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00390/AM15/	RLA File :03/95/040/00125/AM15/	Lic.No/Date:0310781851 16.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/20/2014-TSW dated 19.1.2015, the Committee decided to approve the case as under :-

S.No.	Item to be Exported	Quantity
1.	News paper Ink Black containing (Pigment 21%+/-2% and solid resin 44%+/-2%)	1 Kg

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S.No. of application	Item Description	Quantity
1.	Carbon Black	0.205 Kg
2.	Alkali Blue Flush (Pigment content 40%+/-1% and Solid Resin 40%)	0.01 Kg
3.	Varnish (Oil soluble phenolic resin based varnish (High Viscosity) solid content 55.7%+/-2%)	0.07 Kg
4.	Alkyd Resin namely soya long oil Alkyd resin having solid content 100%	0.105 Kg
5.	Coxi - Oxiretarder	0.02 Kg
6.	Rhelogical Additive / Organo Clay	0.02 Kg
7.	Eckalite ED China Clay	0.30 kg
8.	Panoil 80B	0.11 kg
9.	Spindle Oil – Panoil SH 150	0.18 kg

	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

220	**Case No.:75/11/83-ALC1/2014**	Party Name:MERIT POLYPLAST	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00388/AM15/	RLA File :03/95/040/00055/AM15/	Lic.No/Date:0310781978 19.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 9.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 25.2.2015.			

221	**Case No.:57/15/83-ALC1/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00553/AM15/	RLA File :03/94/040/00038/AM15/	Lic.No/Date:0310781904 19.05.2014	Defer Date: 25.2.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

222	**Case No.:65/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deffered**
	HQ File :01/83/050/00472/AM15/	RLA File :17/24/040/00009/AM15/	Lic.No/Date:1710005814 20.05.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.			

223	**Case No.:75/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00482/AM15/	RLA File :17/24/040/00010/AM15/	Lic.No/Date:1710005815 20.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.12.2014. The case is re-listed for 25.2.2015.			

224	**Case No.:74/11/83-ALC1/2014**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00387/AM15/	RLA File :03/95/040/00089/AM15/	Lic.No/Date:0310782327 21.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

225	**Case No.:44/15/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00540/AM15/	RLA File :03/94/040/00112/AM15/	Lic.No/Date:0310782315 21.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.			

226	**Case No.:15/5/83-ALC1/2014**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00132/AM15/	RLA File :04/24/040/00037/AM15/	Lic.No/Date:0410158100 22.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

227	**Case No.:11/15/83-ALC1/2014**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00507/AM15/	RLA File :09/24/040/00095/AM15/	Lic.No/Date:0910060179 22.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

228	**Case No.:45/15/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00541/AM15/	RLA File :03/94/040/00081/AM15/	Lic.No/Date:0310782482 22.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 25.2.2015.			

229	**Case No.:59/15/83-ALC1/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00555/AM15/	RLA File :03/94/040/00098/AM15/	Lic.No/Date:0310782484 22.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

230	**Case No.:73/11/83-ALC1/2014**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00386/AM15/	RLA File :03/95/040/00150/AM15/	Lic.No/Date:0310782707 23.05.2014	Defer Date:25.02.2015

	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

231	**Case No.:78/11/83-ALC1/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00391/AM15/	RLA File :07/24/040/00062/AM15/	Lic.No/Date:0710104413 23.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

232	**Case No.:54/11/83-ALC1/2014**	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00367/AM15/	RLA File :03/95/040/00016/AM15/	Lic.No/Date:0310782844 26.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and is being sent to Deptt. of C&PC(PC.Div). The case is re-listed for 25.2.2015.			

233	**Case No.:37/13/83-ALC1/2014**	Party Name:PRIMA CHEMICALS,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00444/AM15/	RLA File :08/24/040/00086/AM15/	Lic.No/Date:0810131732 26.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

234	**Case No.:42/15/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00538/AM15/	RLA File :03/94/040/01016/AM14/	Lic.No/Date:0310782908 26.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 25.2.2015.			

235	**Case No.:54/15/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00550/AM15/	RLA File :03/94/040/00073/AM15/	Lic.No/Date:0310782910 26.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

236	**Case No.:10/11/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00323/AM15/	RLA File :08/24/040/00092/AM15/	Lic.No/Date:0810131812 27.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 25.2.2015.			

237	**Case No.:8/13/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00415/AM15/	RLA File :08/24/040/00090/AM15/	Lic.No/Date:0810131784 27.05.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 25.2.2015.			

238	**Case No.:56/15/83-ALC1/2014**	Party Name:CLEAN COATS PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00552/AM15/	RLA File :03/94/040/00008/AM15/	Lic.No/Date:0310783070 27.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

239	**Case No.:85/11/83-ALC1/2014**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00398/AM15/	RLA File :31/83/040/00022/AM15/	Lic.No/Date:3110064136 28.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14010/113/2012-(Ch-II)(Pt) dated 24.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Pigment Yellow 110 CI No. 56280	1 Kg	Tetra Chloro Phthalic Anhydride	1.204 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

240	**Case No.:53/15/83-ALC1/2014**	Party Name:NARSIPUR CHEMICALS PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00549/AM15/	RLA File :03/95/040/00101/AM15/	Lic.No/Date:0310783284 28.05.2014	Defer Date: 25.2.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.

241	**Case No.:60/15/83-ALC1/2014**	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00556/AM15/	RLA File :03/94/040/01145/AM13/	Lic.No/Date:0310783340 28.05.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 13.1.2015. The case is re-listed for 25.2.2015.

242	**Case No.:24/11/83-ALC1/2014**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00337/AM15/	RLA File :03/95/040/00165/AM15/	Lic.No/Date:0310783511 29.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II- 15022/7/2014-(Ch-II)(Pt) dated 24.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Transfluthrin Technical	1 Kg	1. D.V. Acid Chloride 2. 2,3,5,6 Tetrafluoro Benzyl Alcohol	0.645 Kg 0.510 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

243	**Case No.:47/11/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00360/AM15/	RLA File :08/24/040/00547/AM14/	Lic.No/Date:0810131910 29.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/62/2012-SO (Ch-II) dated 23.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Acid Brown 434 (Dye content 65%)	1 Kg	1. Resorcinol 2. Sodium Picramate 3. 1:6 Cleves Acid 4. Sodium Nitrite	0.115 Kg 0.227 kg 0.229 kg 0.146 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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244	**Case No.:59/13/83-ALC1/2014**	Party Name:HP INTERNATIONAL	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00466/AM15/	RLA File :03/94/040/00139/AM15/	Lic.No/Date:0310783465 29.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) on 4.2.2015. The case is re-listed for 25.2.2015.			

245	**Case No.:66/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00473/AM15/	RLA File :17/24/040/00013/AM15/	Lic.No/Date:1710005830 29.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2015. The case is re-listed for 25.2.2015.			

246	**Case No.:46/15/83-ALC1/2014**	Party Name:JOLLY BOARD LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00542/AM15/	RLA File :03/94/040/00145/AM15/	Lic.No/Date:0310783466 29.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

247	**Case No.:58/15/83-ALC1/2014**	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00554/AM15/	RLA File :03/94/040/01154/AM14/	Lic.No/Date:0310783561 29.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

248	**Case No.:33/11/83-ALC1/2014**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00346/AM15/	RLA File :03/95/040/00127/AM15/	Lic.No/Date:0310783744 30.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and is being sent to DIPP. DIPP has been requested to expedite their comments. The case is re-listed for 25.2.2015.			

249	**Case No.:72/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014	**Status:Case Deferred**

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			07.01.2015	
	HQ File :01/83/050/00479/AM15/	RLA File :17/24/040/00018/AM15/	Lic.No/Date:1710005837 30.05.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 17.12.2015. The case is re-listed for 25.2.2015.			

250	**Case No.:52/11/83-ALC1/2014**	Party Name:J.G. CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00365/AM15/	RLA File :02/21/040/00066/AM15/	Lic.No/Date:0210203709 02.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

251	**Case No.:53/11/83-ALC1/2014**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00366/AM15/	RLA File :34/24/040/00042/AM15/	Lic.No/Date:3410040180 02.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14010/21/2012-Ch-II dated 3.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Calcium bromide Solution	1 Kg	Hydrobromic Acid	0.899 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

252	**Case No.:22/11/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00335/AM15/	RLA File :05/23/040/00090/AM15/	Lic.No/Date:0510388032 03.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

253	**Case No.:32/11/83-ALC1/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00345/AM15/	RLA File :03/95/040/00162/AM15/	Lic.No/Date:0310784151 03.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 30.1.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 25.2.2015.			

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	Case No.:45/11/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00358/AM15/	RLA File :08/24/040/00295/AM14/	Lic.No/Date:0810132103 03.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/62/2012-SO (Ch-II) dated 5.1.2015, the Committee decided to approve the case as under :-

254

Export Item	Qty.	Import Item	Qty.
Acid Brown 58 (Dye content 80%)	1 Kg	1. H Acid 2. 4 Amino 4 Nitro Diphenylamine 2 Sulphonic Acid (4 NADAPSA) 3. Resorcinol 4. Sodium Nitrite 5. Soda Ash	0.234 kg 0.453 Kg 0.080 kg 0.1030 kg Nil

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:30/11/83-ALC1/2014	Party Name:SHARP GLOBAL LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
255	HQ File :01/83/050/00343/AM15/	RLA File :05/24/040/00478/AM14/	Lic.No/Date:0510388236 04.06.2014	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.

	Case No.:17/11/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00330/AM15/	RLA File :03/95/040/00019/AM15/	Lic.No/Date:0310784485 05.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/16/2013-Ch-II dated 23.12.2014, the Committee decided to approve the case as under :-

256

Export Item	Qty.	Import Item	Qty.
Chlorpyriphos 48% EC	1 Kg	1. Chloropyriphos Technical (94% Minimum) 2. Emulsifier 3. Solvent C-9	0.510 kg 0.050 kg 0.600 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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257	**Case No.:55/11/83-ALC1/2014**	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00368/AM15/	RLA File :02/24/040/00025/AM15/	Lic.No/Date:0210203845 05.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 29.1.2015. The case is re-listed for 25.2.2015.			

258	**Case No.:65/11/83-ALC1/2014**	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00378/AM15/	RLA File :02/24/040/00040/AM15/	Lic.No/Date:0210203847 05.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

259	**Case No.:47/15/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00543/AM15/	RLA File :03/94/040/00183/AM15/	Lic.No/Date:0310784514 05.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 20.1.2015. The case is re-listed for 25.2.2015.			

260	**Case No.:64/11/83-ALC1/2014**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case deferred**
	HQ File :01/83/050/00377/AM15/	RLA File :34/24/040/00048/AM15/	Lic.No/Date:3410040212 06.06.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and Committee decided to defer the case for four weeks for clarification from TA. The case re-listed for 25.2.2015			

261	**Case No.:13/15/83-ALC1/2014**	Party Name:GSC, GLASS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00509/AM15/	RLA File :05/23/040/00100/AM15/	Lic.No/Date:0510388379 06.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

262	**Case No.:15/11/83-ALC1/2014**	Party Name:MICRO INKS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00328/AM15/	RLA File :03/95/040/00203/AM15/	Lic.No/Date:0310784838 09.06.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written			

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recommendation of DIPP vide their U.O.No.7/20/2014-TSW dated 19.1.2015, the Committee decided to approve the case as under :-

Export Item: 1) News paper Ink Cyan (Pigment content 14.5+/-2% and 42+/-2% solid resin)

Quantity : 1 Kg

Import Items:

S.No. of applicaltion	Item Description	Quantity recommended
1.	Pigment Flush Cyan (dispersed in Non Aqueous Media) for printing Ink 30%+/-2% Pigment and 36%+/-2% solid resin)	0.425 Kg
2.	Varnish (Oil soluble phenolic resin based varnish (High Viscosity) solid content 55.7%+/-2%)	0.135 Kg
3.	Alkyd Resin namely soya long oil Alkyd resin having solid content 100%	0.170 kg
4.	Coxi - Oxiretarder	0.02 kg
5.	Rhelogical Additive / Organo Clay	0.01 Kg
6.	White Petroleum Jelly	0.05 Kg
7.	Panoil 80B	0.05 Kg
8.	Spindle Oil – Panoil SH 150	0.16 Kg

Export Item: 2) News paper Ink Magenta (Pigment content 12.5+/-2% and 42+/-2% solid Content)

Quantity : 1 Kg

Import Items:

S.No. of applicaltion	Item Description	Quantity recommended
1.	Pigment Flush Magenta (dispersed in Non Aqueous Media) for printing Ink 27%+/-2% Pigment and 35%+/-2% solid resin)	0.42 Kg
2.	Varnish (Oil soluble phenolic resin based varnish (High Viscosity) solid content 55.7%+/-2%)	0.17 Kg
3.	Alkyd Resin namely soya long oil Alkyd resin having solid content 100%	0.20 kg
4.	Coxi - Oxiretarder	0.02 kg
5.	Rhelogical Additive / Organo Clay	0.02 Kg
6.	White Petroleum Jelly	0.02 Kg
7.	Panoil 80B	0.05 Kg
8.	Spindle Oil – Panoil SH 150	0.12 Kg

Export Item: 3) News paper Ink Yellow (Pigment content 12.5+/-2% and 45+/-2% solid

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content)

Quantity : 1 Kg

Import Items:

S.No. of applicaltion	Item Description	Quantity recommended
1.	Pigment Flush Yellow (dispersed in Non Aqueous Media) for printing Ink 25%+/-2% Pigment and 40%+/-2% solid resin)	0.44 Kg
2.	Varnish (Oil soluble phenolic resin based varnish (High Viscosity) solid content 55.7%+/-2%)	0.13 Kg
3.	Alkyd Resin namely soya long oil Alkyd resin having solid content 100%	0.10 kg
4.	Coxi - Oxiretarder	0.02 kg
5.	Rhelogical Additive / Organo Clay	0.02 Kg
6.	White Petroleum Jelly	0.02 Kg
7.	Panoil 80B	0.10 Kg
8.	Spindle Oil – Panoil SH 150	0.19 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

263	**Case No.:18/11/83-ALC1/2014**	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00331/AM15/	RLA File :03/95/040/00194/AM15/	Lic.No/Date:0310784760 09.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from DIPP. The case re-listed for 25.2.2015.			

264	**Case No.:62/13/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00469/AM15/	RLA File :03/94/040/01001/AM14/	Lic.No/Date:0310784852 09.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 12.2.2015. The case is re-listed for 25.2.2015.			

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265	**Case No.:51/15/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00547/AM15/	RLA File :03/94/040/00964/AM14/	Lic.No/Date:0310784849 09.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/176/2011-Ch.II dated 4.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
As approved by NC	-do-	As approved by NC	-d0-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

266	**Case No.:52/15/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00548/AM15/	RLA File :03/94/040/00998/AM14/	Lic.No/Date:0310784833 09.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/176/2011-Ch.II dated 3.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
As approved by NC	-do-	As approved by NC	-d0-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

267	**Case No.:33/13/83-ALC1/2014**	Party Name:HYDERABAD PIGMENTS PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Deferred**
	HQ File :01/83/050/00440/AM15/	RLA File :09/24/040/00112/AM15/	Lic.No/Date:0910060410 10.06.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy

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	from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 4.2.2015. The case is re-listed for 25.2.2015.

268	**Case No.:67/13/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00474/AM15/	RLA File :17/24/040/00023/AM15/	Lic.No/Date:1710005848 10.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.			

269	**Case No.:49/15/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00545/AM15/	RLA File :03/95/040/00160/AM15/	Lic.No/Date:0310784964 10.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

270	**Case No.:11/11/83-ALC1/2014**	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00324/AM15/	RLA File :04/24/040/00059/AM15/	Lic.No/Date:0410158576 11.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

271	**Case No.:44/11/83-ALC1/2014**	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00357/AM15/	RLA File :02/24/040/00038/AM15/	Lic.No/Date:0210204026 11.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 15022/17/2014-Ch-II dated 5.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Acetamiprid 20% SP	1 Kg	Acetamiprid Tech.	0.2 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

272	**Case No.:76/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00483/AM15/	RLA File :17/24/040/00021/AM15/	Lic.No/Date:1710005849 11.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 17.12.2014. The case is re-listed for 25.2.2015.			

273	**Case No.:40/15/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00536/AM15/	RLA File :03/95/040/00166/AM15/	Lic.No/Date:0310785106 11.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 25.2.2015.			

274	**Case No.:48/15/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00544/AM15/	RLA File :03/95/040/00181/AM15/	Lic.No/Date:0310785073 11.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

275	**Case No.:50/15/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00546/AM15/	RLA File :03/95/040/00891/AM14/	Lic.No/Date:0310785062 11.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

276	**Case No.:1/7/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00133/AM15/	RLA File :34/24/040/00022/AM15/	Lic.No/Date:3410040253 12.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

अजय श्रीवास्तव/AJAY SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

277	**Case No.:6/11/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00319/AM15/	RLA File :08/24/040/00101/AM15/	Lic.No/Date:0810132299 12.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

278	**Case No.:28/11/83-ALC1/2014**	Party Name:TARA MERCANTILE PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00341/AM15/	RLA File :05/24/040/00497/AM14/	Lic.No/Date:0510388623 12.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.			

279	**Case No.:57/13/83-ALC1/2014**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00464/AM15/	RLA File :03/94/040/00215/AM15/	Lic.No/Date:0310785242 12.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/98/2014-PC-II dated 4.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Filler Master Batch (Containing 20 ± 1% LLDPE and 80 ± 1% Calcium Carbonate)	1 Kg	1. LLDPE Granules 2. Calcium Carbonate	0.206 kg 0.824 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

280	**Case No.:60/13/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00467/AM15/	RLA File :03/94/040/01000/AM14/	Lic.No/Date:0310785256 12.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/176/2011-Ch.II dated 4.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
As approved by NC	-do-	As approved by NC	-d0-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of

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281	**Case No.:2/7/83-ALC1/2014**	Party Name:ASTRON PACKAGING LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00134/AM15/	RLA File :08/24/040/00109/AM15/	Lic.No/Date:0810132331 13.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

282	**Case No.:14/11/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00327/AM15/	RLA File :08/24/040/00035/AM15/	Lic.No/Date:0810132311 13.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.			

283	**Case No.:34/11/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00347/AM15/	RLA File :08/24/040/00034/AM15/	Lic.No/Date:0810132312 13.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

284	**Case No.:56/11/83-ALC1/2014**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00369/AM15/	RLA File :08/24/040/00117/AM15/	Lic.No/Date:0810132315 13.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 25.2.2015.			

285	**Case No.:61/13/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00468/AM15/	RLA File :03/95/040/00147/AM15/	Lic.No/Date:0310785315 13.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy			

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	from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 12.2.2015. The case is re-listed for 25.2.2015.

286	**Case No.:73/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00480/AM15/	RLA File :17/24/040/00024/AM15/	Lic.No/Date:1710005850 13.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/78/2012-Ch-II dated 2.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Product – PHE-06 (Phenol Ethoxylated) (Appearance @50 Deg C; Pale Yellow to Yellow Coloured Liquid)	1 Kg	1. Ethylene Oxide (Colourless clear liquid) 2. Phenol (Appearance: White Crystaline Mass)	0.789 Kg 0.210 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

287	**Case No.:13/11/83-ALC1/2014**	Party Name:COOL COSMETICS [P) LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00326/AM15/	RLA File :04/24/040/00019/AM15/	Lic.No/Date:0410158703 17.06.2014	Defer Date:25.02.2015

Decision : Comments awaited from DIPP. The case re-listed for 25.2.2015.

288	**Case No.:21/11/83-ALC1/2014**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00334/AM15/	RLA File :10/24/040/00023/AM15/	Lic.No/Date:1010058474 17.06.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda. The Committee noted that the case has been transferred to Chem Division. U.O. issued to Chemical Division on 11-2-2015

289	**Case No.:23/11/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00336/AM15/	RLA File :33/24/040/00004/AM15/	Lic.No/Date:3310029941 17.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14012/30/2012-Ch-II dated 5.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Pendimethaline 50% EC 50 EC	1 Kg	Pendimethaline Technical 95% Minimum	0.531 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:43/11/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00356/AM15/	RLA File :33/24/040/00003/AM15/	Lic.No/Date:3310029940 17.06.2014	Defer Date:

290 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14012/30/2012-Ch-II dated 5.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Fipronil 20% SC (10800 Kgs)	1 Kg	Fipronil Technical 95% Minimum	0.210 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:62/11/83-ALC1/2014	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00375/AM15/	RLA File :08/24/040/00115/AM15/	Lic.No/Date:0810132363 17.06.2014	Defer Date:

291 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/16/2014-Ch-II dated 9.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Reactive orange H2R (orange 13)	1 Kg	1. J Acid 2. Sulpho Tobias Acid 3. Cyanuric Chloride	0.227 kg 0.227 kg 0.119 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:63/11/83-ALC1/2014	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
292	HQ File :01/83/050/00376/AM15/	RLA File :08/24/040/00111/AM15/	Lic.No/Date:0810132362 17.06.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.

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293	**Case No.:15/13/83-ALC1/2014**	Party Name:SILVERLINE TAPES MFG. PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00422/AM15/	RLA File :02/24/040/00045/AM15/	Lic.No/Date:0210204052 17.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 12.2.2015. The case is re-listed for 25.2.2015.			

294	**Case No.:34/13/83-ALC1/2014**	Party Name:KL HI-TECH SECURE PRINT LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00441/AM15/	RLA File :09/24/040/00099/AM15/	Lic.No/Date:0910060482 17.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 29.2.2015. The case is re-listed for 25.2.2015.			

295	**Case No.:58/13/83-ALC1/2014**	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00465/AM15/	RLA File :03/94/040/00114/AM15/	Lic.No/Date:0310785477 17.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 6.1.2015. The case is re-listed for 25.2.2015.			

296	**Case No.:29/11/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00342/AM15/	RLA File :05/23/040/00113/AM15/	Lic.No/Date:0510388785 18.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.I 14010/36/2011-Ch-II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated paraffin (L) (Chilorine Content 51-55%)	1 Kg	1. Linear Alpha Olefins	0.484 kg
		2. Chlorine	0.870 Kg
		3. Methyl Tin Stabilizer	0.01 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

297	**Case No.:37/11/83-ALC1/2014**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**

	HQ File :01/83/050/00350/AM15/	RLA File :04/24/040/00070/AM15/	Lic.No/Date:0410158741 18.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

298	**Case No.:54/13/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00461/AM15/	RLA File :03/94/040/00085/AM15/	Lic.No/Date:0310785570 18.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 17.12.2014. The case is re-listed for 25.2.2015.			

299	**Case No.:55/13/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00462/AM15/	RLA File :03/94/040/00174/AM15/	Lic.No/Date:0310785572 18.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 17.12.2014. The case is re-listed for 25.2.2015.			

300	**Case No.:12/11/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00325/AM15/	RLA File :04/24/040/00041/AM15/	Lic.No/Date:0410158765 19.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.			

301	**Case No.:27/11/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00340/AM15/	RLA File :08/24/040/00021/AM15/	Lic.No/Date:0810132394 19.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.			

302	**Case No.:60/11/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00373/AM15/	RLA File :08/24/040/00032/AM15/	Lic.No/Date:0810132396 19.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.			

303	**Case No.:21/13/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00428/AM15/	RLA File :34/24/040/00065/AM15/	Lic.No/Date:3410040284 19.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.			

304	**Case No.:70/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00477/AM15/	RLA File :17/24/040/00026/AM15/	Lic.No/Date:1710005856 19.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.			

305	**Case No.:77/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00484/AM15/	RLA File :17/24/040/00025/AM15/	Lic.No/Date:1710005855 19.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 11.12.2014. The case is re-listed for 25.2.2015.			

306	**Case No.:61/15/83-ALC1/2014**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00557/AM15/	RLA File :03/95/040/00235/AM15/	Lic.No/Date:0310785689 19.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

307	**Case No.:56/13/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00463/AM15/	RLA File :03/94/040/01144/AM14/	Lic.No/Date:0310785708 20.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/176/2011-Ch.II dated 18.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.

As approved by NC	-do-	As approved by NC	-d0-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

308	**Case No.:69/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00476/AM15/	RLA File :17/24/040/00029/AM15/	Lic.No/Date:1710005861 20.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.			

309	**Case No.:74/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00481/AM15/	RLA File :17/24/040/00028/AM15/	Lic.No/Date:1710005860 20.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

310	**Case No.:78/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00485/AM15/	RLA File :17/24/040/00027/AM15/	Lic.No/Date:1710005859 20.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 25.2.2015.			

311	**Case No.:20/11/83-ALC1/2014**	Party Name:SGM PAPER PRODUCTS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00333/AM15/	RLA File :05/24/040/00141/AM15/	Lic.No/Date:0510389013 23.06.2014	Defer Date:25.02.2015

	Decision : Comments awaited from DIPP. The case re-listed for 25.2.2015.

312	**Case No.:17/13/83-ALC1/2014**	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00424/AM15/	RLA File :02/24/040/00051/AM15/	Lic.No/Date:0210204155 23.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.1.2015. The case is re-listed for 25.2.2015.			

313	**Case No.:40/13/83-ALC1/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00447/AM15/	RLA File :07/24/040/00104/AM15/	Lic.No/Date:0710105327 23.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 12.2.2015. The case is re-listed for 25.2.2015.			

314	**Case No.:68/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00475/AM15/	RLA File :17/24/040/00031/AM15/	Lic.No/Date:1710005863 23.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 19.12.2015. The case is re-listed for 25.2.2015.			

315	**Case No.:61/11/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00374/AM15/	RLA File :08/24/040/00129/AM15/	Lic.No/Date:0810132433 24.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.			

316	**Case No.:44/13/83-ALC1/2014**	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00451/AM15/	RLA File :03/95/040/00227/AM15/	Lic.No/Date:0310785919 24.06.2014	Defer Date:28.01.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) on 28.1.2015. The case is re-listed for 25.2.2015.			

317	**Case No.:51/13/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00458/AM15/	RLA File :03/95/040/00225/AM15/	Lic.No/Date:0310785912 24.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.2.2015. The case is re-listed for 25.2.2015.			

318	**Case No.:11/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00418/AM15/	RLA File :08/24/040/00131/AM15/	Lic.No/Date:0810132487 26.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.1.2015. The case is re-listed for 25.2.2015.			

319	**Case No.:18/13/83-ALC1/2014**	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00425/AM15/	RLA File :05/23/040/00125/AM15/	Lic.No/Date:0510389121 26.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 29.1.2015. The case is re-listed for 25.2.2015.			

320	**Case No.:23/13/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00430/AM15/	RLA File :34/24/040/00084/AM15/	Lic.No/Date:3410040318 26.06.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015			

321	**Case No.:24/13/83-ALC1/2014**	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00431/AM15/	RLA File :34/24/040/00085/AM15/	Lic.No/Date:3410040316 26.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 13.1.2015. The case is re-listed for 25.2.2015.			

322	**Case No.:25/13/83-ALC1/2014**	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0710105417	Defer

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	:01/83/050/00432/AM15/	:07/24/040/00097/AM15/	26.06.2014	Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.			

323	**Case No.:31/13/83-ALC1/2014**	Party Name:METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00438/AM15/	RLA File :05/24/040/00148/AM15/	Lic.No/Date:0510389140 26.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 13.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 25.2.2015.			

324	**Case No.:35/13/83-ALC1/2014**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00442/AM15/	RLA File :09/24/040/00161/AM15/	Lic.No/Date:0910060546 26.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 13.1.2015. The case is re-listed for 25.2.2015.			

325	**Case No.:48/13/83-ALC1/2014**	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00455/AM15/	RLA File :03/95/040/00167/AM15/	Lic.No/Date:0310786082 26.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.			

326	**Case No.:50/13/83-ALC1/2014**	Party Name:SCHOTT KAISHA PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00457/AM15/	RLA File :03/95/040/00263/AM15/	Lic.No/Date:0310786080 26.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 15.2.2015. The case is re-listed for 25.2.2015.			

327	**Case No.:31/11/83-ALC1/2014**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00344/AM15/	RLA File :03/95/040/00236/AM15/	Lic.No/Date:0310786120 27.06.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14010/44/2009-Ch-II dated 24.12.2014, the Committee decided to approve the case as under :-			

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Export Item	Qty.	Import Item	Qty.
Neeliglow Solvent yellow 172	1 Kg	1. Demap Aldehyde (4-(N,N-Diethylamino) Salicylaldehyde) 2. 2-Amino Phenol-4-Sulfoanamide 3. Cyano Acetamide	0.5497 kg 0.5355 Kg 0.2400 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

328	**Case No.:62/15/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00558/AM15/	RLA File :17/24/040/00035/AM15/	Lic.No/Date:1710005868 27.06.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 25.2.2015.

329	**Case No.:63/15/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00559/AM15/	RLA File :17/24/040/00036/AM15/	Lic.No/Date:1710005869 27.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.I 14010/78/2012-Ch-II dated 2.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Ethoxylated Alcohol 2 (Lauryl Myristyl Alcohol 2 Moles Ethoxylate) (Appearance: Colourless clear to turbid liquid)	1 Kg	1. Ethylene Oxide (Colourless clear liquid) 2. Lauryl Alcohol / Lauryl Myristyl Alcohol (CO1214) (Colourless clear insolubhle liquid)	0.314 Kg 0.685 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

330	**Case No.:12/13/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00419/AM15/	RLA File :08/24/040/00023/AM15/	Lic.No/Date:0810132515 30.06.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4

	of HBP (2009-2014). The case is re-listed for 25.2.2015.

331	**Case No.:20/13/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00427/AM15/	RLA File :08/24/040/00060/AM15/	Lic.No/Date:0810132517 30.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 19.12.2014. The case is re-listed for 25.2.2015.			

332	**Case No.:22/13/83-ALC1/2014**	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00429/AM15/	RLA File :08/24/040/00118/AM15/	Lic.No/Date:0810132532 30.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

333	**Case No.:29/13/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00436/AM15/	RLA File :08/24/040/00072/AM15/	Lic.No/Date:0810132516 30.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 19.12.2014. The case is re-listed for 25.2.2015.			

334	**Case No.:41/15/83-ALC1/2014**	Party Name:MICRO INKS LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00537/AM15/	RLA File :03/95/040/00260/AM15/	Lic.No/Date:0310786163 30.06.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 28.1.2015. The case is re-listed for 25.2.2015.			

335	**Case No.:49/13/83-ALC1/2014**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00456/AM15/	RLA File :03/95/040/00268/AM15/	Lic.No/Date:0310786224 01.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 15.12.2014. The case is re-listed for 25.2.2015.			

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336	**Case No.:52/13/83-ALC1/2014**	Party Name:SCHOTT KAISHA PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00459/AM15/	RLA File :03/95/040/00273/AM15/	Lic.No/Date:0310786230 01.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 15.2.2015. The case is re-listed for 25.2.2015.			

337	**Case No.:4/13/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Deffered approved**
	HQ File :01/83/050/00411/AM15/	RLA File :05/23/040/00134/AM15/	Lic.No/Date:0510389277 02.07.2014	

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.I 14010/36/2011-Ch-II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated paraffin (L) (Chilorine Content 51-55%)	1 Kg	1. Linear Alpha Olefins	0.484 kg
		2. Chlorine	0.870 Kg
		3. Methyl Tin Stabilizer	0.01 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

338	**Case No.:7/13/83-ALC1/2014**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00414/AM15/	RLA File :05/23/040/00093/AM15/	Lic.No/Date:0510389315 02.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.1.2015. The case is re-listed for 25.2.2015.			

339	**Case No.:10/13/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00417/AM15/	RLA File :05/23/040/00142/AM15/	Lic.No/Date:0510389278 02.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.I 14010/36/2011-Ch-II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated paraffin (L) (Chilorine Content 51-55%)	1 Kg	1. Linear Alpha Olefins 2. Chlorine 3. Methyl Tin Stabilizer	0.484 kg 0.870 Kg 0.01 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:26/13/83-ALC1/2014	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00433/AM15/	RLA File :05/23/040/00132/AM15/	Lic.No/Date:0510389276 02.07.2014	Defer Date:

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Decision : The Committee considered the case as per agenda and based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No. 46011/101/2009-PC-II dated 1.1.2015, Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Double Sided Decorative Laminated Sheets (without barrier paper) average Weight 1.45 Kg +2.5% for 1.00 mm thickness	1 Sq. Meter	1. Kraft Paper (60 -230 GSM) 2. Base Paper (50 -150 GSM) 3. Tissue Paper (18 -45 GSM) 4. Phenol 5. Melamine 6. Methanol 7. BOPP Film	1.016 Kg 0.266 Kg 0.066 Kg 0.318 Kg 0.266 Kg 0.186 Kg 0.011 Kg

Note:-The above norms have been worked out on 1.0 mm thickness with an average weight of 1.45 Kg +/-2.5%/Sq. Meter

2. In the case of variation in thickness/weight, the quantity of item of import i.e. Phenol, Kraft Paper and Methanol to be allowed by adopting following formula :-

$$\frac{A \times B}{C}$$

A= Quantity of Phenol, Kraft Paper and Methanol allowed for 1.00 mm thickness with average weight 1.45 Kg/Sq. meter of the export product

B= The thickness or weight/square meter of Double sided Decorated Laminated Sheets (without barrier paper) to be exported

C= Either the thickness of 1.00 mm or weight of 1.45 Kg +/-2.5%/Sq. Meter of 1.00 mm thickness of the export product

3) The quantity of Base paper, Tissue Paper, Melamine and BOPP Film will remain unchanged irrespective of change in thickness or weight of export product i.e. of Double Sided Decorated Laminated Sheets (without Barrier Paper).

4) The above Norms can be applicable for export product having thickness from 1.00 mm to 30 mm.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

341	**Case No.:4/11/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00317/AM15/	RLA File :03/94/040/00271/AM15/	Lic.No/Date:0310786357 03.07.2014	Defer Date:25.02.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.			

342	**Case No.:2/13/83-ALC1/2014**	Party Name:PREM INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00409/AM15/	RLA File :05/24/040/00152/AM15/	Lic.No/Date:0510389343 03.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 29.1.2015. The case is re-listed for 25.2.2015.			

343	**Case No.:41/13/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00448/AM15/	RLA File :02/24/040/00055/AM15/	Lic.No/Date:0210204314 03.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.2.2015. The case is re-listed for 25.2.2015.			

344	**Case No.:43/13/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00450/AM15/	RLA File :02/24/040/00054/AM15/	Lic.No/Date:0210204313 03.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.2.2015. The case is re-listed for 25.2.2015.			

संयुक्त महानिदेशक (Joint DGFT)
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

345	**Case No.:45/13/83-ALC1/2014**	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00452/AM15/	RLA File :31/83/040/00084/AM15/	Lic.No/Date:3110064521 03.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 29.12.2014. The case is re-listed for 25.2.2015.			

346	**Case No.:46/13/83-ALC1/2014**	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00453/AM15/	RLA File :31/83/040/00083/AM15/	Lic.No/Date:3110064522 03.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 17.12.2014. The case is re-listed for 25.2.2015.			

347	**Case No.:28/13/83-ALC1/2014**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00435/AM15/	RLA File :05/23/040/00094/AM15/	Lic.No/Date:0510389354 04.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.12.2014. The case is re-listed for 25.2.2015.			

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Case No.:47/13/83-ALC1/2014	Party Name:TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
HQ File :01/83/050/00454/AM15/	RLA File :03/95/040/00080/AM15/	Lic.No/Date:0310786390 04.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/134/2014-TSW dated 2.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Glass Fibre Geogrid	1 Kg	1. Glass Roving	0.7051 Kg
		2. Polyester Filament Yarn	0.03905 Kg
		3. Bitumin	0.09750 Kg
		4. Kemicril Acralic polymer	0.16478 kg
		5. Pressure Sensative Adhesive	0.0935 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of

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निदेशालय महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

	NORMS COMMITTEE.

349	**Case No.:64/15/83-ALC1/2014**	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00560/AM15/	RLA File :03/94/040/00137/AM15/	Lic.No/Date:0310786422 04.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/155/2011-Ch-II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Sodium Lauryl Ether Sulphate (Active Matter 69% Min.)	1 Kg	1. Lauryl Alcohol 2. Ethylene Oxide	0.366 Kg 0.163 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

350	**Case No.:80/11/83-ALC1/2014**	Party Name:JANANI INTERNATIONAL (P) LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00393/AM15/	RLA File :35/24/040/00008/AM15/	Lic.No/Date:3510044499 07.07.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 20.1.2015. The case is re-listed for 25.2.2015.

351	**Case No.:82/11/83-ALC1/2014**	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00395/AM15/	RLA File :04/24/040/00063/AM15/	Lic.No/Date:0410158940 07.07.2014	Defer Date:25.02.2015

Decision : Comments awaited from DIPP. The case re-listed for 25.2.2015.

352	**Case No.:9/13/83-ALC1/2014**	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00416/AM15/	RLA File :07/24/040/00118/AM15/	Lic.No/Date:0710105533 07.07.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.1.2015. The case is re-listed for 25.2.2015.

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353	**Case No.:81/11/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00394/AM15/	RLA File :15/24/040/00009/AM15/	Lic.No/Date:1510022008 08.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/12/2013-PC-II dated 2.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
U.V. Stabilizer Master Batch (Additives Master Batch Containing 20 ± 1% U.V. Stabiliser and 80 ± 1% Polypropylene)	1 Kg	1. Polypropylene Granules 2. Sabostab Uv 70	0.824 Kg 0.206 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

354	**Case No.:14/13/83-ALC1/2014**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00421/AM15/	RLA File :05/23/040/00153/AM15/	Lic.No/Date:0510389467 08.07.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DC(MSME) on 12.2.2015. The case is re-listed for 25.2.2015.

355	**Case No.:42/13/83-ALC1/2014**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00449/AM15/	RLA File :02/24/040/00060/AM15/	Lic.No/Date:0210204378 08.07.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 12.2.2015. The case is re-listed for 25.2.2015.

356	**Case No.:53/13/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00460/AM15/	RLA File :03/95/040/00248/AM15/	Lic.No/Date:0310786522 08.07.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.2.2015. The case is re-listed for 25.2.2015.

357	**Case No.:7/15/83-ALC1/2014**	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00503/AM15/	RLA File :07/24/040/00102/AM15/	Lic.No/Date:0710105583 08.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

358	**Case No.:43/15/83-ALC1/2014**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00539/AM15/	RLA File :03/95/040/00168/AM15/	Lic.No/Date:0310786530 08.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 4.2.2015. The case is re-listed for 25.2.2015.			

359	**Case No.:4/15/83-ALC1/2014**	Party Name:SGM PAPER PRODUCTS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00500/AM15/	RLA File :05/24/040/00158/AM15/	Lic.No/Date:0510389599 09.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

360	**Case No.:65/15/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00561/AM15/	RLA File :08/24/040/00130/AM15/	Lic.No/Date:0810132646 09.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

361	**Case No.:83/11/83-ALC1/2014**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00396/AM15/	RLA File :04/24/040/00077/AM15/	Lic.No/Date:0410158958 10.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

362	**Case No.:49/11/83-ALC1/2014**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00362/AM15/	RLA File :13/24/040/00015/AM15/	Lic.No/Date:1310047496 11.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

363	**Case No.:3/13/83-ALC1/2014**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00410/AM15/	RLA File :05/24/040/00150/AM15/	Lic.No/Date:0510389659 11.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 12.2.2015. The case is re-listed for 25.2.2015.			

364	**Case No.:16/13/83-ALC1/2014**	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00423/AM15/	RLA File :08/24/040/00546/AM14/	Lic.No/Date:0810132668 11.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DC(MSME) on 29.12.2014. The case is re-listed for 25.2.2015.			

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	Case No.:19/13/83-ALC1/2014	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00426/AM15/	RLA File :05/23/040/00154/AM15/	Lic.No/Date:0510389635 11.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.I 14010/36/2011-Ch-II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated paraffin (L) (Chilorine Content 51-55%)	1 Kg	1. Linear Alpha Olefins	0.484 kg
		2. Chlorine	0.870 Kg
		3. Methyl Tin Stabilizer	0.01 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

366	**Case No.:1/9/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00228/AM15/	RLA File :34/24/040/00089/AM15/	Lic.No/Date:3410040365 14.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

367	**Case No.:5/13/83-ALC1/2014**	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00412/AM15/	RLA File :08/24/040/00144/AM15/	Lic.No/Date:0810132685 14.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 19.12.2014. The case is re-listed for 25.2.2015.			

368	**Case No.:6/13/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00413/AM15/	RLA File :08/24/040/00145/AM15/	Lic.No/Date:0810132695 15.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

369	**Case No.:13/13/83-ALC1/2014**	Party Name:RISHI CHEMICAL WORKS PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00420/AM15/	RLA File :02/24/040/00221/AM14/	Lic.No/Date:0210204477 15.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14010/31/2013-Ch.II dated 30.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Potassium bicarbonate BP White Crystalline Powder	1 Kg	Potassium Hydroxide Flakes (90% purity)	0.6226 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

370	**Case No.:39/13/83-ALC1/2014**	Party Name:GIVAUDAN (INDIA) PRIVATE LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00446/AM15/	RLA File :07/24/040/00117/AM15/	Lic.No/Date:0710105734 15.07.2014	Defer Date:25.02.2015

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Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 12.2.2015. The case is re-listed for 25.2.2015.

371	**Case No.:32/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00439/AM15/	RLA File :08/24/040/00158/AM15/	Lic.No/Date:0810132743 16.07.2014	Defer Date:25.02.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 25.2.2015.

372	**Case No.:8/15/83-ALC1/2014**	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00504/AM15/	RLA File :34/24/040/00091/AM15/	Lic.No/Date:3410040369 16.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/70/2014-Ch.II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (Chlorinated Paraffin) (Chlorine Content 51-55%)	1 Kg	Linear Alpha Olefins C8-C30	0.484 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

373	**Case No.:27/13/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00434/AM15/	RLA File :08/24/040/00146/AM15/	Lic.No/Date:0810132750 17.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II-14011/13/2014-(Ch.II) dated 5.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Acid Brown 355	1 Kg	1. 6-nitro 1 diazo-2-naphthol-4-sulfonic acid 2. 1-phenyl 3-methyl prazolone 3. Beta Napthol 4. Sodium Nitrite	0.313 Kg 0.183 kg 0.152 kg 0.073 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of

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374	**Case No.:66/15/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00562/AM15/	RLA File :08/24/040/00150/AM15/	Lic.No/Date:0810132761 18.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

375	**Case No.:67/15/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00563/AM15/	RLA File :08/24/040/00100/AM15/	Lic.No/Date:0810132763 18.07.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

376	**Case No.:68/15/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00564/AM15/	RLA File :08/24/040/00010/AM15/	Lic.No/Date:0810132768 21.07.2014	Defer Date:15.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 15.2.2015.			

377	**Case No.:30/13/83-ALC1/2014**	Party Name:JINDAL PHOTO LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00437/AM15/	RLA File :05/23/040/00128/AM15/	Lic.No/Date:0510389888 22.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/211/14-TSW dated 9.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Rolls of Photographic Colour paper	1 Sq. Mt.	Jumbo Rolls of Photographic Colour paper	1.025 Sq. Mt.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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378	**Case No.:6/15/83-ALC1/2014**	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00502/AM15/	RLA File :07/24/040/00004/AM15/	Lic.No/Date:0710106125 24.07.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.

379	**Case No.:5/15/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00501/AM15/	RLA File :05/23/040/00163/AM15/	Lic.No/Date:0510389958 25.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.I 14010/36/2011-Ch-II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated paraffin (L) (Chilorine Content 51-55%)	1 Kg	1. Linear Alpha Olefins	0.484 kg
		2. Chlorine	0.870 Kg
		3. Methyl Tin Stabilizer	0.01 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

380	**Case No.:38/13/83-ALC1/2014**	Party Name:BEE CHEMS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00445/AM15/	RLA File :06/24/040/00015/AM15/	Lic.No/Date:0610037863 31.07.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 15.2.2015. The case is re-listed for 25.2.2015.

381	**Case No.:22/15/83-ALC1/2014**	Party Name:R. K. INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00518/AM15/	RLA File :34/24/040/00105/AM15/	Lic.No/Date:3410040421 31.07.2014	Defer Date:25.02.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.

382	**Case No.:3/11/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00316/AM15/	RLA File :08/24/040/00171/AM15/	Lic.No/Date:0810132857 01.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

383	**Case No.:16/15/83-ALC1/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00512/AM15/	RLA File :07/24/040/00157/AM15/	Lic.No/Date:0710106308 06.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 12.2.2015. The case is re-listed for 25.2.2015.			

384	**Case No.:24/15/83-ALC1/2014**	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00520/AM15/	RLA File :04/24/040/00121/AM15/	Lic.No/Date:0410159168 07.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

385	**Case No.:25/15/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00521/AM15/	RLA File :04/24/040/00076/AM15/	Lic.No/Date:0410159193 07.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.2.2015. The case is re-listed for 25.2.2015.			

386	**Case No.:9/15/83-ALC1/2014**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00505/AM15/	RLA File :05/24/040/00191/AM15/	Lic.No/Date:0510390265 12.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

387	**Case No.:70/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00566/AM15/	RLA File :08/24/040/00022/AM15/	Lic.No/Date:0810132956 12.08.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written			

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recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/67/2012-Ch.II dated 3.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Polyethylene Glycol Caster Oil 40 Mole (Maganon COE 40)	1 Kg	Ethylene Oxide	0.650 Kg

(Caster oil is not allowed under para 4.7)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

388	**Case No.:12/15/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00508/AM15/	RLA File :30/24/040/00027/AM15/	Lic.No/Date:3010103093 13.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

389	**Case No.:69/15/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00565/AM15/	RLA File :08/24/040/00152/AM15/	Lic.No/Date:0810132970 13.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 13.1.2015. The case is re-listed for 25.2.2015.			

390	**Case No.:21/15/83-ALC1/2014**	Party Name:MAIL SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00517/AM15/	RLA File :04/24/040/00132/AM15/	Lic.No/Date:0410159256 19.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 28.1.2015. The case is re-listed for 25.2.2015.			

391	**Case No.:23/15/83-ALC1/2014**	Party Name:JINDAL PHOTO LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00519/AM15/	RLA File :05/23/040/00175/AM15/	Lic.No/Date:0510390594 20.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 12.2.2015. The case is re-listed for 25.2.2015.			

392	**Case No.:26/15/83-ALC1/2014**	Party Name:JINDAL PHOTO LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00522/AM15/	RLA File :05/23/040/00176/AM15/	Lic.No/Date:0510390597 20.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 12.2.2015. The case is re-listed for 25.2.2015.			

393	**Case No.:30/15/83-ALC1/2014**	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00526/AM15/	RLA File :05/24/040/00214/AM15/	Lic.No/Date:0510390583 20.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

394	**Case No.:32/15/83-ALC1/2014**	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00528/AM15/	RLA File :05/24/040/00215/AM15/	Lic.No/Date:0510390584 20.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.2.2015. The case is re-listed for 25.2.2015.			

395	**Case No.:71/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00567/AM15/	RLA File :08/24/040/00033/AM15/	Lic.No/Date:0810133055 20.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 12.2.2015. The case is re-listed for 25.2.2015.			

396	**Case No.:75/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00571/AM15/	RLA File :08/24/040/00074/AM15/	Lic.No/Date:0810133058 20.08.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/67/2012-Ch.II dated 3.2.2015, the Committee decided to approve the case as under :-			

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Export Item	Qty.	Import Item	Qty.
Linear Alcohol C12-C14. 3 EO (Maganon LAE 3)	1 Kg	1. Lauryl Myristyl Alcohol 2. Ethylene Oxide	0.590 Kg 0.410 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

397	**Case No.:76/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00572/AM15/	RLA File :08/24/040/00024/AM15/	Lic.No/Date:0810133056 20.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 13.1.2015. The case is re-listed for 25.2.2015.			

398	**Case No.:79/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00575/AM15/	RLA File :08/24/040/00075/AM15/	Lic.No/Date:0810133059 20.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 13.1.2015. The case is re-listed for 25.2.2015.			

399	**Case No.:17/15/83-ALC1/2014**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00513/AM15/	RLA File :05/23/040/00196/AM15/	Lic.No/Date:0510390624 21.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

400	**Case No.:18/15/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00514/AM15/	RLA File :05/23/040/00199/AM15/	Lic.No/Date:0510390626 21.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.2.2015. The case is re-listed for 25.2.2015.			

401	**Case No.:27/15/83-ALC1/2014**	Party Name:GSC, GLASS LIMITED	Meet No/Date:15/83-ALC1/2014	**Status:Case Deferred**

			07.01.2015	
	HQ File :01/83/050/00523/AM15/	RLA File :05/23/040/00187/AM15/	Lic.No/Date:0510390632 21.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 6.1.2015. The case is re-listed for 25.2.2015.			

402	**Case No.:28/15/83-ALC1/2014**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00524/AM15/	RLA File :05/23/040/00188/AM15/	Lic.No/Date:0510390628 21.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.I 14010/36/2011-Ch-II dated 29.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated paraffin (L) (Chilorine Content 51-55%)	1 Kg	1. Linear Alpha Olefins	0.484 kg
		2. Chlorine	0.870 Kg
		3. Methyl Tin Stabilizer	0.01 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

403	**Case No.:29/15/83-ALC1/2014**	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00525/AM15/	RLA File :05/23/040/00200/AM15/	Lic.No/Date:0510390623 21.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

404	**Case No.:31/15/83-ALC1/2014**	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00527/AM15/	RLA File :05/23/040/00201/AM15/	Lic.No/Date:0510390622 21.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

405	**Case No.:80/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810133069	Defer

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	:01/83/050/00576/AM15/	:08/24/040/00122/AM15/	21.08.2014	Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 12.2.2015. The case is re-listed for 25.2.2015.			

406	**Case No.:81/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00577/AM15/	RLA File :08/24/040/00123/AM15/	Lic.No/Date:0810133068 21.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 4.2.2015. The case is re-listed for 25.2.2015.			

407	**Case No.:84/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00580/AM15/	RLA File :08/24/040/00103/AM15/	Lic.No/Date:0810133067 21.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 13.1.2015. The case is re-listed for 25.2.2015.			

408	**Case No.:72/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00568/AM15/	RLA File :08/24/040/00106/AM15/	Lic.No/Date:0810133083 22.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 13.1.2015. The case is re-listed for 25.2.2015.			

409	**Case No.:82/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00578/AM15/	RLA File :08/24/040/00125/AM15/	Lic.No/Date:0810133084 22.08.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/67/2012-Ch.II dated 3.2.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Maganon LAE-7 90% (Lauryl Alcohol Ethoxylate 7 mole 90%)	1 Kg	1. Lauryl Myristyl Alcohol 2. Ethylene Oxide	0.343 Kg 0.556 kg

	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

410	**Case No.:73/15/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00569/AM15/	RLA File :08/24/040/00194/AM15/	Lic.No/Date:0810133092 25.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

411	**Case No.:78/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00574/AM15/	RLA File :08/24/040/00105/AM15/	Lic.No/Date:0810133095 25.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.2.2015. The case is re-listed for 25.2.2015.			

412	**Case No.:15/15/83-ALC1/2014**	Party Name:SGM PAPER PRODUCTS	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00511/AM15/	RLA File :05/24/040/00246/AM15/	Lic.No/Date:0510390768 26.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

413	**Case No.:74/15/83-ALC1/2014**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00570/AM15/	RLA File :08/24/040/00188/AM15/	Lic.No/Date:0810133101 26.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

414	**Case No.:77/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00573/AM15/	RLA File :08/24/040/00073/AM15/	Lic.No/Date:0810133104 26.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 15.2.2015. The case is re-listed for 25.2.2015.			

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415	**Case No.:83/15/83-ALC1/2014**	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00579/AM15/	RLA File :08/24/040/00198/AM15/	Lic.No/Date:0810133102 26.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

416	**Case No.:20/15/83-ALC1/2014**	Party Name:EVERSHINE WOOD PACKAGING PVT LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00516/AM15/	RLA File :04/24/040/00136/AM15/	Lic.No/Date:0410159313 27.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

417	**Case No.:14/15/83-ALC1/2014**	Party Name:JINDAL PHOTO LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00510/AM15/	RLA File :05/23/040/00195/AM15/	Lic.No/Date:0510390832 29.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 13.1.2015. The case is re-listed for 25.2.2015.			

418	**Case No.:19/15/83-ALC1/2014**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00515/AM15/	RLA File :05/23/040/00215/AM15/	Lic.No/Date:0510390835 29.08.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 12.2.2015. The case is re-listed for 25.2.2015.			

419	**Case No.:86/11/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00399/AM15/	RLA File :03/95/040/00504/AM15/	Lic.No/Date:0310789864 30.09.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 6.1.2015. The case is re-listed for 25.2.2015.			

420	**Case No.:38/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**

	HQ File :01/83/050/00534/AM15/	RLA File :31/83/040/00124/AM15/	Lic.No/Date:3110064937 01.10.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 6.1.2015. The case is re-listed for 25.2.2015.			

421	**Case No.:35/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00531/AM15/	RLA File :31/83/040/00014/AM15/	Lic.No/Date:3110064947 07.10.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 6.1.2015. The case is re-listed for 25.2.2015.			

422	**Case No.:37/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00533/AM15/	RLA File :31/83/040/00009/AM15/	Lic.No/Date:3110064946 07.10.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 6.1.2015. The case is re-listed for 25.2.2015.			

423	**Case No.:34/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00530/AM15/	RLA File :31/83/040/00182/AM14/	Lic.No/Date:3110064963 09.10.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 6.1.2015. The case is re-listed for 25.2.2015.			

424	**Case No.:33/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00529/AM15/	RLA File :31/83/040/00163/AM15/	Lic.No/Date:3110064970 10.10.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 6.1.2015. The case is re-listed for 25.2.2015.			

425	**Case No.:36/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00532/AM15/	RLA File :31/83/040/00157/AM15/	Lic.No/Date:3110064969 10.10.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy			

	from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 6.1.2015. The case is re-listed for 25.2.2015.

426	**Case No.:1/13/83-ALC1/2014**	Party Name:SATYAM POLY PLAST	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00408/AM15/	RLA File :13/24/040/00027/AM15/	Lic.No/Date:1310047678 30.10.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

427	**Case No.:63/13/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00470/AM15/	RLA File :30/24/040/00036/AM15/	Lic.No/Date:3010103215 31.10.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

428	**Case No.:64/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Approved**
	HQ File :01/83/050/00471/AM15/	RLA File :08/24/040/00287/AM15/	Lic.No/Date:0810133708 03.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. C.II -14/2/2014-Ch.II dated 5.1.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Optical Whitening Agent CI Fluorescent Brightner 264 (Lemonite BFA) Assay 20%	1 Kg	1. Cyanuric Chloride	0.061 Kg
		2. Aniline 2,5 Disulphonic Acid	0.084 kg
		3. 4,4-Diamino Stilbene 2,2 Disulphonic Acid	0.061 Kg
		4. Diethanolamine	0.035 Kg
		5. Polyethylene Glycol	0.340 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

429	**Case No.:79/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00486/AM15/	RLA File :08/24/040/00304/AM15/	Lic.No/Date:0810133732 05.11.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

430	**Case No.:39/15/83-ALC1/2014**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00535/AM15/	RLA File :05/23/040/00294/AM15/	Lic.No/Date:0510391892 07.11.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

431	**Case No.:86/15/83-ALC1/2014**	Party Name:NIPRO GLASS INDIA PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00582/AM15/	RLA File :05/24/040/00328/AM15/	Lic.No/Date:0510391888 07.11.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 29.12.2015. The case is re-listed for 25.2.2015.			

432	**Case No.:85/15/83-ALC1/2014**	Party Name:COLORANT LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00581/AM15/	RLA File :08/24/040/00314/AM15/	Lic.No/Date:0810133890 21.11.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

433	**Case No.:1/15/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00497/AM15/	RLA File :17/24/040/00136/AM15/	Lic.No/Date:1710005991 02.12.2014	Defer Date:25.02.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

434	**Case No.:2/15/83-ALC1/2014**	Party Name:SUDEEP PHARMA LTD.,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00498/AM15/	RLA File :34/24/040/00144/AM15/	Lic.No/Date:3410040750 03.12.2014	Defer Date:25.02.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

435	**Case No.:3/15/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00499/AM15/	RLA File :17/24/040/00140/AM15/	Lic.No/Date:1710005994 04.12.2014	Defer Date:25.02.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

436	**Case No.:87/15/83-ALC1/2014**	Party Name:PYROTEK INDIA PRIVATE LIMITED,	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00583/AM15/	RLA File :31/83/040/00201/AM15/	Lic.No/Date:3110065140 16.12.2014	Defer Date:25.02.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 29.1.2015. The case is re-listed for 25.2.2015.			

437	**Case No.:88/15/83-ALC1/2014**	Party Name:ITC LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00584/AM15/	RLA File :09/24/040/00428/AM15/	Lic.No/Date:0910061392 16.12.2014	Defer Date:25.02.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

438	**Case No.:89/15/83-ALC1/2014**	Party Name:ITC LIMITED	Meet No/Date:15/83-ALC1/2014 07.01.2015	**Status:Case Deferred**
	HQ File :01/83/050/00585/AM15/	RLA File :09/24/040/00427/AM15/	Lic.No/Date:0910061394 16.12.2014	Defer Date:25.02.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 25.2.2015.			

Date:18.02.2015
Place:New Delhi

Ram Sagar Panjiar
Foreign Trade Development Officer